

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Monday, June 24, 2024/Ashadha 3, 1946(Saka)

No. 1

11.00 A.M.

1. National Anthem

The National Anthem was played.

2. Silence

To mark the solemn occasion of the first sitting of the Eighteenth Lok Sabha, members stood in silence for a short while.

3. Announcement by the Speaker *Pro tem*

The Speaker *Pro tem* made the following announcement:-

"I congratulate all the Members who have been elected to the Eighteenth Lok Sabha. It gives me great pleasure to welcome all the Members. I am sure you will all help the Chair in maintaining the high traditions of this House and thereby strengthening the edifice and the roots of our democratic polity.

I wish you all success in your endeavours."

4. List of Members elected to Lok Sabha

Secretary-General laid on the Table a list (Hindi and English versions), containing the names of members elected to the Eighteenth Lok Sabha at the General Elections of 2024, submitted by the Election Commission of India.

11.04 A.M.

5. Panel of Chairpersons

The Speaker *Pro tem* announced that the Hon'ble President has nominated the following members on the Panel of Chairpersons:-

- (1) Shri Kodikunnil Suresh
- (2) Shri T. R. Baalu
- (3) Shri Radha Mohan Singh
- (4) Shri Faggan Singh Kulaste
- (5) Shri Sudip Bandyopadhyay

6. Resignation from the Membership of Lok Sabha

The Speaker *Pro tem* informed the House that the Speaker had received a letter dated 17 June, 2024 from Shri Rahul Gandhi, an elected member from the Wayanad Parliamentary Constituency of Kerala, resigning from the membership of Lok Sabha and that the Speaker had accepted his resignation with effect from 18 June, 2024.

7. Announcements by the Speaker *Pro tem*

(i) The Speaker *pro tem* made the following announcement:-

"The names of Members will now be called by the Secretary General for the purpose of making and subscribing an oath or affirmation.

1. The Leader of the House, Hon'ble Prime Minister will be called first,
2. Thereafter, Members of Panel of Chairpersons will be called,
3. Then, Ministers of Cabinet rank, Ministers of State (Independent Charge) and Ministers of State,
4. Thereafter, the names of other members, State/Union Territory-wise in alphabetical order will be called.

The names of Members who are not able to take the oath or make the affirmation at the first call will be called again at the end. If the name of any Member is not pronounced correctly, it may kindly be excused."

(ii) The Speaker *pro tem* also made an announcement regarding the procedure for making/subscribing the oath/affirmation by members.

11.06 A.M.**8. Oath or Affirmation**

The Speaker *pro tem* Shri Bhartruhari Mahtab having already taken oath before the President, signed the Roll of Members at the commencement of the sitting and took his seat in the House.

Thereafter, the following members took the oath or made the affirmation, signed the Roll of members and took their seat in the House:-

Sl. No.	Name of Member	Constituency	State	Oath/ Affirmation	Language
1	2	3	4	5	6
1.	Shri Narendra Modi	Varanasi	Uttar Pradesh	Oath	Hindi
2.	Shri Radha Mohan Singh	Purvi Champaran	Bihar	Oath	Hindi
3.	Shri Faggan Singh Kulaste	Mandla (ST)	Madhya Pradesh	Oath	Hindi
4.	Shri Rajnath Singh	Lucknow	Uttar Pradesh	Oath	Hindi
5.	Shri Amit Shah	Gandhinagar	Gujarat	Oath	Hindi
6.	Shri Nitin Jairam Gadkari	Nagpur	Maharashtra	Oath	Hindi
7.	Shri Shivraj Singh Chouhan	Vidisha	Madhya Pradesh	Oath	Hindi
8.	Shri Manohar Lal	Karnal	Haryana	Oath	Hindi
9.	Shri H. D. Kumaraswamy	Mandya	Karnataka	Oath	Kannada
10.	Shri Piyush Goyal	Mumbai North	Maharashtra	Oath	Hindi
11.	Shri Dharmendra Pradhan	Sambalpur	Odisha	Oath	Odia

1	2	3	4	5	6
12.	Shri Jitan Ram Manjhi	Gaya (SC)	Bihar	Oath	Hindi
13.	Shri Rajiv Ranjan Singh <i>alias</i> Lalan Singh	Munger	Bihar	Affirmation	Hindi
14.	Shri Sarbananda Sonowal	Dibrugarh	Assam	Oath	Assamese
15.	Dr. Virendra Kumar	Tikamgarh	Madhya Pradesh	Oath	Hindi
16.	Shri Kinjarapu Ram Mohan Naidu	Srikakulam	Andhra Pradesh	Oath	Telugu
17.	Shri Pralhad Joshi	Dharwad	Karnataka	Oath	Kannada
18.	Shri Jual Oram	Sundargarh	Odisha	Oath	Odia
19.	Shri Giriraj Singh	Begusarai	Bihar	Oath	Hindi
20.	Shri Jyotiraditya M. Scindia	Guna	Madhya Pradesh	Oath	Hindi
21.	Shri Bhupender Yadav	Alwar	Rajasthan	Oath	Hindi
22.	Shri Gajendra Singh Shekhawat	Jodhpur	Rajasthan	Oath	Hindi
23.	Ms. Annpurna Devi	Kodarma	Jharkhand	Oath	Hindi
24.	Shri Kiren Rijiju	Arunachal West	Arunachal Pradesh	Oath	Hindi
25.	Dr. Mansukh Mandaviya	Porbandar	Gujarat	Oath	Hindi
26.	Shri Gangapuram Kishan Reddy	Secunderabad	Telangana	Oath	Telugu
27.	Shri Chirag Paswan	Hajipur (SC)	Bihar	Oath	Hindi
28.	Shri C. R. Patil	Navsari	Gujarat	Oath	Gujarati
29.	Shri Rao Inderjit Singh	Gurgaon	Haryana	Oath	Hindi

1	2	3	4	5	6
30.	Dr. Jitendra Singh	Udhampur	Jammu & Kashmir	Oath	Dogri
31.	Shri Arjun Ram Meghwal	Bikaner(SC)	Rajasthan	Oath	Hindi
32.	Shri Prataprao Ganpatrao Jadhav	Buldhana	Maharashtra	Oath	Marathi
33.	Shri Jitin Prasada	Pilibhit	Uttar Pradesh	Oath	Hindi
34.	Shri Shripad Yesso Naik	North Goa	Goa	Oath	Sanskrit
35.	Shri Pankaj Chaudhary	Maharajganj	Uttar Pradesh	Oath	Hindi
36.	Shri Krishan Pal	Faridabad	Haryana	Oath	Hindi
37.	Shri Nityanand Rai	Ujiarpur	Bihar	Oath	Hindi
38.	Smt. Anupriya Patel	Mirzapur	Uttar Pradesh	Affirmation	Hindi
39.	Shri V. Somanna	Tumkur	Karnataka	Oath	Kannada
40.	Dr. Chandra Sekhar Pemmasani	Guntur	Andhra Pradesh	Affirmation	Telugu
41.	Prof. S.P. Singh Baghel	Agra (SC)	Uttar Pradesh	Oath	Hindi
42.	Smt. Shobha Karandlaje	Bangalore North	Karnataka	Oath	Kannada
43.	Shri Kirti Vardhan Singh	Gonda	Uttar Pradesh	Oath	Hindi
44.	Shri Shantanu Thakur	Bangaon (SC)	West Bengal	Oath	Bengali
45.	Shri Suresh Gopi	Thrissur	Kerala	Oath	Malayalam

1	2	3	4	5	6
46.	Shri Ajay Tamta	Almora (SC)	Uttarakhand	Oath	Hindi
47.	Shri Bandi Sanjay Kumar	Karimnagar	Telangana	Oath	Telugu
48.	Shri Kamlesh Paswan	Bansgaon (SC)	Uttar Pradesh	Oath	Hindi
49.	Shri Bhagirath Choudhary	Ajmer	Rajasthan	Oath	Hindi
50.	Shri Sanjay Seth	Ranchi	Jharkhand	Oath	Hindi
51.	Shri Durgadas (D. D.) Uikey	Betul (ST)	Madhya Praesh	Oath	Sanskrit
52.	Smt. Raksha Nikhil Khadse	Raver	Maharashtra	Oath	Marathi
53.	Dr. Sukanta Majumdar	Balurghat	West Bengal	Oath	Bengali
54.	Smt. Savitri Thakur	Dhar (ST)	Madhya Pradesh	Oath	Hindi
55.	Shri Tokhan Sahu	Bilaspur	Chhattisgarh	Oath	Hindi
56.	Shri Raj Bhushan Choudhary	Muzaffarpur	Bihar	Affirmation	Hindi
57.	Shri Bhupathi Raju Srinivasa Varma	Narsapuram	Andhra Prasesh	Oath	Telugu
58.	Shri Harsh Malhotra	East Delhi	National Capital Territory of Delhi	Oath	Hindi

1	2	3	4	5	6
59.	Shri Nimuben Jayantibhai Bambhaniya	Bhavnagar	Gujarat	Oath	Gujarati
60.	Shri Murlidhar Mohol	Pune	Maharashtra	Oath	Marathi
61.	Shri Bishnu Pada Ray	Andaman & Nicobar Islands	Andaman & Nicobar Islands	Oath	Hindi
62.	Dr. Gumma Thanuja Rani	Araku	Andhra Pradesh	Oath	Hindi
63.	Shri Appalanaidu Kalisetti	Vizianagaram	Andhra Pradesh	Oath	Telugu
64.	Shri Sribharat Mathukumili	Vishakhapatnam	Andhra Pradesh	Oath	Telugu
65.	Shri C. M. Ramesh	Anakapalle	Andhra Pradesh	Oath	English
66.	Shri Tangella Uday Srinivas	Kakinada	Andhra Pradesh	Oath	English
67.	Shri Ganti Harish Madhur Balayogi	Amalapuram (SC)	Andhra Pradesh	Oath	English
68.	Shri Daggubati Purandheshwari	Rajahmundry	Andhra Pradesh	Oath	Telugu
69.	Shri Putta Mahesh Kumar	Eluru	Andhra Pradesh	Oath	English
70.	Shri Balashowry Vallabhaneni	Machilipatnam	Andhra Pradesh	Affirmation	Telugu

1	2	3	4	5	6
71.	Shri Kesineni Sivanath (Chini)	Vijayawada	Andhra Pradesh	Oath	Telugu
72.	Shri Lavu Sri Krishna Devarayalu	Narasaraopet	Andhra Pradesh	Oath	Telugu
<i>(Lok Sabha adjourned at 1.03 P.M. and re-assembled at 2.03 P.M.)</i>					
73.	Shri Tenneti Krishna Prasad	Bapatla (SC)	Andhra Pradesh	Oath	Sanskrit
74.	Shri Magunta Sreenivasulu Reddy	Ongole	Andhra Pradesh	Oath	English
75.	Dr. Byreddy Shabari	Nandyal	Andhra Pradesh	Oath	Telugu
76.	Shri Bastipali Nagaraju Panchalingala	Kurnool	Andhra Pradesh	Oath	Telugu
77.	Shri Ambica G. Lakshminarayana Valmiki	Ananatpur	Andhra Pradesh	Oath	Telugu
78.	Shri B.K.Parthasarathi	Hindupur	Andhra Pradesh	Oath	Telugu
79.	Shri Prabhakar Reddy Vemireddy	Nellore	Andhra Pradesh	Oath	English
80.	Shri Gurumoorthy Maddila	Tirupati (SC)	Andhra Pradesh	Oath	Telugu
81.	Shri P.V.Midhun Reddy	Rajampet	Andhra Pradesh	Oath	English
82.	Shri Daggumalla Prasad Rao	Chittoor (SC)	Andhra Pradesh	Oath	Telugu

1	2	3	4	5	6
83.	Shri Tapir Gao	Arunachal East	Arunachal Pradesh	Oath	English
84.	Shri Joyanta Basumatary	Kokrajhar (ST)	Assam	Affirmation	Assamese
85.	Shri Rakibul Hussain	Dhubri	Assam	Oath	Assamese
86.	Shri Phani Bhusan Choudhury	Barpeta	Assam	Oath	Assamese
87.	Shri Dilip Saikia	Darrang-Udalguri	Assam	Oath	Sanskrit
88.	Smt. Bijuli Kalita Medhi	Guwahati	Assam	Oath	Assamese
89.	Shri Amarsing Tisso	Diphu (ST)	Assam	Oath	English
90.	Shri Kripanath Mallah	Karimganj	Assam	Oath	Hindi
91.	Shri Parimal Suklabaidya	Sichar (SC)	Assam	Oath	Bengali
92.	Shri Pradyut Bordoloi	Nagaon	Assam	Oath	Assamese
93.	Shri Kamakhya Prasad Tasa	Kaziranga	Assam	Oath	Assamese
94.	Shri Ranjit Dutta	Sonitpur	Assam	Oath	Assamese
95.	Shri Pradan Baruah	Lakhimpur	Assam	Oath	Assamese
96.	Shri Gaurav Gogoi	Jorhat	Assam	Oath	Assamese
97.	Shri Sunil Kumar	Valmiki Nagar	Bihar	Oath	Hindi
98.	Dr. Sanjay Jaiswal	Paschim Champaran	Bihar	Oath	Hindi
99.	Smt. Lovely Anand	Sheohar	Bihar	Oath	Maithili
100.	Shri Devesh Chandra Thakur	Sitamarhi	Bihar	Oath	Hindi
101.	Shri Ashok Kumar Yadav	Madhubani	Bihar	Oath	Maithili

1	2	3	4	5	6
102.	Shri Ramprit Mandal	Jhanjharpur	Bihar	Oath	Maithili
103.	Shri Dileshwar Kamait	Supaul	Bihar	Oath	Hindi
104.	Shri Pradeep Kumar Singh	Araria	Bihar	Oath	Hindi
105.	Shri Mohammad Jawed	Kishanganj	Bihar	Oath	English
106.	Shri Tariq Anwar	Katihar	Bihar	Oath	Hindi
107.	Shri Dinesh Chandra Yadav	Madhepura	Bihar	Oath	Hindi
108.	Shri Gopal Jee Thakur	Darbhanga	Bihar	Oath	Maithili
109.	Smt. Veena Devi	Vaishali	Bihar	Oath	Hindi
110.	Dr. Alok Kumar Suman	Gopalganj (SC)	Bihar	Oath	Hindi
111.	Smt. Vijaylakshmi Devi	Siwan	Bihar	Oath	Hindi
112.	Shri Janardan Singh "Sigriwal"	Maharajganj	Bihar	Oath	Hindi
113.	Shri Rajiv Pratap Rudy	Saran	Bihar	Oath	Hindi
114.	Miss Shambhavi Choudhary	Samastipur (SC)	Bihar	Oath	Hindi
115.	Shri Rajesh Verma	Khagaria	Bihar	Oath	Hindi
116.	Shri Ajay Kumar Mandal	Bhagalpur	Bihar	Oath	Hindi
117.	Shri Giridhari Yadav	Banka	Bihar	Oath	Hindi
118.	Shri Kaushalendra Kumar	Nalanda	Bihar	Oath	Hindi
119.	Shri Ravi Shankar Prasad	Patna Sahib	Bihar	Oath	Hindi
120.	Smt. Misha Bharti	Pataliputra	Bihar	Oath	Hindi

1	2	3	4	5	6
121.	Shri Sudama Prasad	Arrah	Bihar	Affirmation	Hindi
122.	Shri Sudhakar Singh	Buxar	Bihar	Affirmation	Hindi
123.	Shri Manoj Kumar	Sasaram (SC)	Bihar	Oath	Hindi
124.	Shri Raja Ram Singh	Karakat	Bihar	Affirmation	Hindi
125.	Shri Surendra Prasad Yadav	Jahanabad	Bihar	Oath	Hindi
126.	Shri Abhay Kumar Sinha	Aurangabad	Bihar	Affirmation	Hindi
127.	Shri Vivek Thakur	Nawada	Bihar	Oath	Hindi
128.	Shri Arun Bharti	Jamui (SC)	Bihar	Oath	Hindi
129.	Shri Manish Tewari	Chandigarh	Chandigarh	Oath	Punjabi
130.	Shri Chintamani Maharaj	Surguja (ST)	Chhattisgarh	Oath	Sanskrit
131.	Shri Radheshyam Rathiya	Raigarh (ST)	Chhattisgarh	Oath	Hindi
132.	Shri Kamlesh Jangde	Janjgir-Champa (SC)	Chhattisgarh	Oath	Hindi
133.	Smt. Jyotsna Charandas Mahant	Korba	Chhattisgarh	Oath	Hindi
134.	Shri Santosh Pandey	Rajnandgaon	Chhattisgarh	Oath	Hindi
135.	Shri Vijay Baghel	Durg	Chhattisgarh	Oath	Hindi
136.	Shri Brijmohan Agrawal	Raipur	Chhattisgarh	Oath	Hindi
137.	Smt. Roop Kumari Choudhary	Mahasamund	Chhattisgarh	Oath	Hindi
138.	Shri Mahesh Kashyap	Bastar (ST)	Chhattisgarh	Oath	Hindi
139.	Shri Bhojraj Nag	Kanker (ST)	Chhattisgarh	Oath	Hindi
140.	Smt. Delkar Kalaben Mohanbhai	Dadra & Nagar Haveli (ST)	Dadra and Nagar Haveli and Daman and Diu	Oath	Hindi

1	2	3	4	5	6
141.	Shri Umeshbhai Babubhai Patel	Daman and Diu	Dadra and Nagar Haveli and Daman and Diu	Oath	Hindi
142.	Shri Praveen Khandelwal	Chandni Chowk	National Capital Territory of Delhi	Oath	Hindi
143.	Shri Manoj Tiwari	North East Delhi	National Capital Territory of Delhi	Oath	Hindi
144.	Smt. Bansuri Swaraj	New Delhi	National Capital Territory of Delhi	Oath	Sankrit
145.	Shri Chandoliya	Yogender North West Delhi (SC)	National Capital Territory of Delhi	Oath	Hindi
146.	Smt. Sehrawat	Kamaljeet West Delhi	National Capital Territory of Delhi	Oath	Hindi
147.	Shri Ramvir Bidhuri	Singh South Delhi	National Capital Territory of Delhi	Oath	Hindi
148.	Shri Captain Viriato Fernandes	South Goa	Goa	Oath	Konkani
149.	Shri Vinod Lakhamshi Chavda	Kachchh (SC)	Gujarat	Oath	Gujarati
150.	Smt. Geniben Nagaji Thakor	Banaskantha	Gujarat	Oath	Hindi
151.	Shri Bharatsinhji Shankarji Dabhi	Patan	Gujarat	Oath	Gujarati

1	2	3	4	5	6
152.	Shri Haribhai Patel	Mahesana	Gujarat	Oath	Hindi
153.	Smt. Shobhanaben Mahendrasinh Baraiya	Sabarkantha	Gujarat	Oath	Hindi
154.	Shri Hasmukhbhai Patel (H.S.Patel)	Ahmedabad East	Gujarat	Oath	Gujarati
155.	Shri Dineshbhai Makwana	Ahmedabad West (SC)	Gujarat	Oath	Hindi
156.	Shri Chandubhai Chhaganbhai Shihora	Surendranagar	Gujarat	Oath	Hindi
157.	Shri Parshottambhai Rupala	Rajkot	Gujarat	Oath	Gujarati
158.	Smt. Poonamben Hematbhai Maadam	Jamnagar	Gujarat	Oath	Gujarati
159.	Shri Rajeshbhai Naranbhai Chudasama	Junagadh	Gujarat	Oath	Gujarati
160.	Smt. Nimuben Jayantibhai Bambhaniya	Bhavnagar	Gujarat	Oath	Hindi
161.	Shri Mitesh Patel Bakabhai	Anand	Gujarat	Oath	Gujarati
162.	Shri Devusinh Jesingbhai Chauhan	Kheda	Gujarat	Oath	Sanskrit
163.	Shri Rajpalsinh Mahendrasinh Jadav	Panchmahal	Gujarat	Oath	Hindi
164.	Shri Jashwantsinh Sumanbhai Bhabhor	Dahod (ST)	Gujarat	Oath	Hindi
165.	Shri Hemang Joshi	Vadodara	Gujarat	Oath	Sanskrit
166.	Shri Jashubhai Bhilubhai Rathva	Chhota Udaipur (ST)	Gujarat	Oath	Gujarati
167.	Shri Mansukhbhai Dhanjibhai Vasava	Bharuch	Gujarat	Oath	Hindi
168.	Shri Vasava Parbhubhai Nagarbhai	Bardoli (ST)	Gujarat	Oath	Hindi
169.	Shri Mukeshkumar Chandrakaant Dalal	Surat	Gujarat	Oath	Gujarati

1	2	3	4	5	6
170.	Shri Dhaval Laxmanbhai Patel	Valsad (ST)	Gujarat	Oath	Hindi
171.	Shri Varun Chaudhry	Ambala (SC)	Haryana	Oath	Hindi
172.	Shri Naveen Jindal	Kurukshetra	Haryana	Oath	Hindi
173.	Kumari Selja	Sirsa (SC)	Haryana	Oath	Hindi
174.	Shri Jai Parkash (J P)	Hisar	Haryana	Oath	Hindi
175.	Shri Satpal Brahamchari	Sonipat	Haryana	Oath	Sanskrit
176.	Shri Deepender Singh Hooda	Rohtak	Haryana	Oath	Hindi
177.	Shri Dharambir Singh	Bhiwani- Mahendragarh	Haryana	Oath	Hindi
178.	Dr. Rajeev Bhardwaj	Kangra	Himachal Pradesh	Oath	Hindi
179.	Smt. Kangna Ranaut	Mandi	Himachal Pradesh	Oath	Hindi
180.	Shri Anurag Singh Thakur	Hamirpur	Himachal Pradesh	Oath	Hindi
181.	Shri Suresh Kumar Kashyap	Shimla (SC)	Himachal Pradesh	Oath	Hindi
182.	Shri Aga Syed Ruhullah Mehdi	Srinagar	Jammu & Kashmir	Oath	Kashmiri
183.	Shri Mian Altaf Ahmad	Anantnag- Rajouri	Jammu & Kashmir	Oath	Urdu
184.	Shri Jugal Kishore	Jammu	Jammu & Kashmir	Oath	Dogri
185.	Shri Vijay Kumar Hansdak	Rajmahal (ST)	Jharkhand	Oath	Hindi
186.	Shri Nalin Soren	Dumka (ST)	Jharkhand	Oath	Hindi
187.	Shri Nishikant Dubey	Godda	Jharkhand	Oath	Hindi
188.	Shri Kali Charan Singh	Chatra	Jharkhand	Oath	Hindi

1	2	3	4	5	6
189.	Shri Chandra Prakash Choudhary	Giridih	Jharkhand	Affirmation	Hindi
190.	Shri Dulu Mahato	Dhanbad	Jharkhand	Oath	Hindi
191.	Shri Bidyut Baran Mahato	Jamshedpur	Jharkhand	Oath	Bengali
192.	Smt. Joba Majhi	Singhbhum (ST)	Jharkhand	Oath	Hindi
193.	Shri Kali Charan Munda	Khunti (ST)	Jharkhand	Oath	Hindi
194.	Shri Sukhdeo Bhagat	Lohardaga (ST)	Jharkhand	Oath	Hindi
195.	Shri Vishnu Dayal Ram	Palamu (SC)	Jharkhand	Oath	Hindi
196.	Shri Manish Jaiswal	Hazaribagh	Jharkhand	Affirmation	Hindi
197.	Kumari Priyanka Satish Jarkiholi	Chikkodi	Karnataka	Affirmation	Kannada
198.	Shri Jagadish Shettar	Belgaum	Karnataka	Oath	Kannada
199.	Shri P.C. Gaddigoudar	Bagalkot	Karnataka	Oath	Kannada
200.	Shri Ramesh Chandappa Jigajinagi	Bijapur (SC)	Karnataka	Oath	Kannada
201.	Shri Radhakrishna	Gulbarga (SC)	Karnataka	Affirmation	Kannada
202.	Shri G. Kumar Naik	Raichur (ST)	Karnataka	Oath	Kannada
203.	Shri Sagar Eshwar Khandre	Bidar	Karnataka	Oath	Kannada
204.	Shri K. Rajashekar Basavaraj Hitnal	Koppal	Karnataka	Oath	Kannada
205.	Shri E. Tukaram	Bellary (ST)	Karnataka	Oath	Kannada
206.	Shri Basavaraj Bommai	Haveri	Karnataka	Oath	Kannada
207.	Shri Vishweshwar Hegde Kageri	Uttara Kannada	Karnataka	Oath	Sanskrit
208.	Dr. Prabha Mallikarjun	Davangere	Karnataka	Oath	Kannada
209.	Shri B.Y. Raghavendra	Shimoga	Karnataka	Oath	Kannada

1	2	3	4	5	6
210.	Shri Kota Srinivas Poojary	Udupi Chikmagalur	Karnataka	Oath	Kannada
211.	Shri Shreyas. M. Patel	Hassan	Karnataka	Oath	Kannada
212.	Shri Captain Brijesh Chowta	Dakshina Kannada	Karnataka	Oath	Kannada
213.	Shri Govind Makthappa Karjol	Chitradurga (SC)	Karnataka	Oath	Kannada
214.	Shri Yaduveer Krishnadatta Chamaraja Wadiyar	Mysore	Karnataka	Oath	Kannada
215.	Shri Sunil Bose	Chamarajanagar (SC)	Karnataka	Oath	Kannada
216.	Dr. C.N.Manjunath	Bangalore Rural	Karnataka	Oath	Kannada
217.	Shri P.C. Mohan	Bangalore Central	Karnataka	Oath	Kannada
218.	Shri Tejasvi Surya	Bangalore South	Karnataka	Oath	Kannada
219.	Dr.K.Sudhakar	Chikballapur	Karnataka	Oath	Kannada
220.	Shri M. Mallesh Babu	Kolar (SC)	Karnataka	Oath	Kannada
221.	Shri Rajmohan Unnithan	Kasaragod	Kerala	Oath	Malayalam
222.	Shri Kumbakudi Sudhakaran	Kannur	Kerala	Oath	Malayalam
223.	Shri Shafi Parambil	Vadakara	Kerala	Oath	Malayalam
224.	Shri M.K. Raghavan	Kozhikode	Kerala	Oath	Malayalam
225.	Shri E.T. Mohammed Basheer	Malappuram	Kerala	Oath	Malayalam
226.	Dr. M.P Abdussamad Samadani	Ponnani	Kerala	Oath	Malayalam
227.	Shri V. K. Sreekandan	Palakkad	Kerala	Oath	Malayalam
228.	Shri K. Radhakrishnan	Alathur (SC)	Kerala	Affirmation	Malayalam
229.	Shri Benny Behanan	Chalakyud	Kerala	Oath	Malayalam

1	2	3	4	5	6
230.	Shri Hibi Eden	Ernakulam	Kerala	Oath	Hindi
231.	Adv. Dean Kuriakose	Idukki	Kerala	Oath	Malayalam
232.	Adv. K Francis George	Kottayam	Kerala	Oath	Malayalam
233.	Adv. K. C Venugopal	Alappuzha	Kerala	Oath	English
234.	Shri Kodikunnil Suresh	Mavelikkara (SC)	Kerala	Oath	Malayalam
235.	Shri Anto Antony	Pathanamthitta	Kerala	Oath	Malayalam
236.	Shri N.K. Premachandran	Kollam	Kerala	Affirmation	English
237.	Adv. Adoor Prakash	Attingal	Kerala	Oath	English
238.	Shri Mohmad Haneefa	Ladakh	Ladakh	Oath	Urdu
239.	Shri Muhammed Hamdullah Sayeed	Lakshadweep (ST)	Lakshadwee p	Oath	English
240.	Shri Shivmangal Singh Tomar	Morena	Madhya Pradesh	Oath	Hindi
241.	Smt. Sandhya Ray	Bhind (SC)	Madhya Pradesh	Oath	Sanskrit
242.	Shri Bharat Singh Kushwah	Gwalior	Madhya Pradesh	Oath	Hindi
243.	Dr. Lata Wankhede	Sagar	Madhya Pradesh	Oath	Sanskrit
244.	Shri Rahul Singh Lodhi	Damoh	Madhya Pradesh	Affirmation	Hindi
245.	Shri Vishnu Datt Sharma	Khajuraho	Madhya Pradesh	Oath	Hindi
246.	Shri Ganesh Singh	Satna	Madhya Pradesh	Oath	Hindi
247.	Shri Janardan Mishra	Rewa	Madhya Pradesh	Oath	Sanskrit
248.	Dr. Rajesh Mishra	Sidhi	Madhya Pradesh	Oath	Sanskrit

1	2	3	4	5	6
249.	Smt. Himadri Singh	Shahdol (ST)	Madhya Pradesh	Oath	Hindi
250.	Shri Ashish Dubey	Jabalpur	Madhya Pradesh	Oath	Hindi
251.	Smt. Bharti Pardhi	Balaghat	Madhya Pradesh	Oath	Hindi
252.	Shri Bunty Vivek Sahu	Chhindwara	Madhya Pradesh	Oath	Hindi
253.	Shri Darshan Singh Choudhary	Hoshangabad	Madhya Pradesh	Oath	Hindi
254.	Shri Alok Sharma	Bhopal	Madhya Pradesh	Oath	Hindi
255.	Shri Rodmal Nagar	Rajgarh	Madhya Pradesh	Oath	Sanskrit
256.	Shri Mahendra Singh Solanky	Dewas (SC)	Madhya Pradesh	Oath	Sanskrit
257.	Shri Anil Firojiya	Ujjain (SC)	Madhya Pradesh	Oath	Hindi
258.	Shri Sudheer Gupta	Mandsour	Madhya Pradesh	Oath	Hindi
259.	Smt. Anita Nagarsingh Chouhan	Ratlam (ST)	Madhya Pradesh	Oath	Hindi
260.	Shri Shankar Lalwani	Indore	Madhya Pradesh	Oath	Sindhi
261.	Shri Gajendra Singh Patel	Khargone (ST)	Madhya Pradesh	Oath	Sanskrit
262.	Shri Gyaneshwar Patil	Khandwa	Madhya Pradesh	Oath	Hindi

6.00 P.M.

(Lok Sabha adjourned till 11.00 A.M. on Tuesday, the 25th June, 2024.)

UTPAL KUMAR SINGH
Secretary General

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Tuesday, June 25, 2024/Ashadha 4, 1946(Saka)

No. 2

11.00 A.M.

1. Oath or Affirmation

The following members took the oath or made the affirmation, signed the Roll of Members and took their seats in the House:-

Sl. No.	Name of Member	Constituency	State	Oath/ Affirmation	Language
1	2	3	4	5	6
1.	Adv.Gowaal Kagada Padavi	Nandubar (ST)	Maharashtra	Oath	Hindi
2.	Dr. Bachhav Shobha Dinesh	Dhule	Maharashtra	Oath	Marathi
3.	Smt. Smita Uday Wagh	Jalgaon	Maharashtra	Oath	Marathi
4.	Shri Anup Sanjay Dhotre	Akola	Maharashtra	Oath	Hindi
5.	Shri Balwant Baswant Wankhade	Amravati (SC)	Maharashtra	Affirmation	Marathi
6.	Shri Amar Sharadrao Kale	Wardha	Maharashtra	Oath	Marathi
7.	Shri Shyamkumar (Babalu) Daulat Barve	Ramtek (SC)	Maharashtra	Affirmation	Hindi
8.	Dr. Prashant Yadaorao Padole	Bhandara- Gondiya	Maharashtra	Oath	Hindi
9.	Dr. Kirsan Namdeo	Gadchiroli-Chimur	Maharashtra	Oath	English

1	2	3	4	5	6
10.	Smt. Dhanorkar Pratibha Suresh Alias Balubhau	Chandrapur	Maharashtra	Oath	Marathi
11.	Shri Sanjay Uttamrao Deshmukh	Yavatmal-Washim	Maharashtra	Oath	Marathi
12.	Shri Aashtikar Patil Nagesh Bapurao	Hingoli	Maharashtra	Affirmation	Marathi
13.	Shri Chavan Vasanttrao Balwantrao	Nanded	Maharashtra	Oath	Marathi
14.	Shri Sanjay Haribhau Jadhav	Parbhani	Maharashtra	Oath	Marathi
15.	Dr. Kalyan Vaijinathrao Kale	Jalna	Maharashtra	Oath	Marathi
16.	Shri Bhumare Sandipanrao Asaram	Aurangabad	Maharashtra	Oath	Marathi
17.	Shri Bhaskar Murlidhar Bhagare	Dindori (ST)	Maharashtra	Oath	Marathi
18.	Shri Rajabhau (Parag) Prakash Waje	Nashik	Maharashtra	Oath	Marathi
19.	Dr. Hemant Vishnu Savara	Palghar (ST)	Maharashtra	Oath	English
20.	Shri Balya Mama - Suresh Gopinath Mhatre	Bhiwandi	Maharashtra	Oath	Marathi
21.	Dr. Shrikant Eknath Shinde	Kalyan	Maharashtra	Oath	Marathi
22.	Shri Naresh Ganpat Mhaske	Thane	Maharashtra	Oath	Marathi
23.	Shri Ravindra Dattaram Waikar	Mumbai West	North- Maharashtra	Oath	Marathi
24.	Shri Sanjay Dina Patil	Mumbai East	North- Maharashtra	Oath	Marathi
25.	Prof. Gaikwad Varsha Eknath	Mumbai Central	North- Maharashtra	Affirmation	Marathi
26.	Shri Anil Yeshwant Desai	Mumbai Central	South- Maharashtra	Oath	Marathi
27.	Shri Arvind Ganpat Sawant	Mumbai South	Maharashtra	Oath	Marathi
28.	Shri Sunil Dattatray Tatkare	Raigad	Maharashtra	Oath	Marathi
29.	Shri Shrirang Appa Chandu Barne	Maval	Maharashtra	Oath	Marathi

1	2	3	4	5	6
30.	Smt. Supriya Sule	Baramati	Maharashtra	Affirmation	Marathi
31.	Dr. Amol Ramsing Kolhe	Shirur	Maharashtra	Oath	Marathi
32.	Shri Nilesh Dnyandev Lanke	Ahmednagar	Maharashtra	Oath	English
33.	Shri Bhausheb Rajaram Wakchaure	Shirdi (SC)	Maharashtra	Oath	Marathi
34.	Shri Bajrang Manohar Sonwane	Beed	Maharashtra	Oath	Marathi
35.	Shri Omprakash Bhupalsinh Alias Pawan Rajenimbalkar	Osmanabad	Maharashtra	Oath	Marathi
36.	Dr. Kalge Shivaji Bandappa	Latur (SC)	Maharashtra	Oath	Marathi
37.	Ms. Praniti Sushilkumar Shinde	Solapur (SC)	Maharashtra	Oath	Marathi
38.	Shri Mohite-Patil Dhairyasheel Rajsinh	Madha	Maharashtra	Oath	Marathi
39.	Shri Vishal (Dada) Prakashbapu Patil	Sangli	Maharashtra	Oath	Marathi
40.	Shrimant Chh. Udayanraje P.Bhonsale	Satara	Maharashtra	Oath	Marathi
41.	Shri Narayan Tatu Rane	Ratnagiri-Sindhudurg	Maharashtra	Oath	Hindi
42.	Shri Chhatrapati Shahu Shahaji	Kolhapur	Maharashtra	Affirmation	Marathi
43.	Shri Dhairyasheel Sambhajirao Mane	Hatkanangle	Maharashtra	Oath	Marathi
44.	Shri Angomcha Bimol Akoijam	Inner Manipur	Manipur	Oath	Manipuri
45.	Shri Alfred Kanngam S. Arthur	Outer Manipur (ST)	Manipur	Oath	English
46.	Dr. Ricky Andrew J. Syngkon	Shillong (ST)	Meghalaya	Oath	English
47.	Shri Saleng A. Sangma	Tura (ST)	Meghalaya	Oath	English
48.	Shri Richard Vanlalmangaiha	Mizoram (ST)	Mizoram	Oath	English
49.	Shri S. Spongmeren Jamir	Nagaland	Nagaland	Oath	English
50.	Shri Pradeep Purohit	Bargarh	Odisha	Oath	Odia
51.	Shri Ananta Nayak	Keonjhar (ST)	Odisha	Oath	Odia
52.	Shri Naba Charan Majhi	Mayurbhanj (ST)	Odisha	Oath	Santhali

1	2	3	4	5	6
53.	Shri Pratap Chandra Sarangi	Balasore	Odisha	Oath	Sanskrit
54.	Shri Avimanyu Sethi	Bhadrak (SC)	Odisha	Oath	Odia
55.	Dr. Rabindra Narayan Behera	Jajpur (SC)	Odisha	Oath	Odia
56.	Shri Rudra Narayan Pany	Dhenkanal	Odisha	Oath	Odia
57.	Smt. Sangeeta Kumari Singh Deo	Bolangir	Odisha	Oath	Odia
58.	Smt. Malvika Devi	Kalahandi	Odisha	Oath	English
59.	Shri Balabhadra Majhi	Nabarangpur (ST)	Odisha	Oath	Odia
60.	Shri Sukanta Kumar Panigrahi	Kandhamal	Odisha	Oath	Odia
61.	Shri Baijayant Panda	Kendrapara	Odisha	Oath	Odia
62.	Shri Bibhu Prasad Tarai	Jagatsinghpur (SC)	Odisha	Oath	Odia
63.	Shri Sambit Patra	Puri	Odisha	Oath	Odia
64.	Smt. Aparajita Sarangi	Bhubaneswar	Odisha	Oath	Odia
65.	Smt. Anita Subhadarshini	Aska	Odisha	Oath	Odia
66.	Dr. Pradeep Kumar Panigrahy	Behrampur	Odisha	Oath	English
67.	Shri Saptagiri Sankar Ulaka	Kotapur (ST)	Odisha	Oath	Odia
68.	Shri Ve. Vaithilingam	Puducherry	Puducherry	Oath	Tamil
69.	Shri Sukhjinder Singh Randhawa	Gurdaspur	Punjab	Oath	Punjabi
70.	Shri Gurjeet Singh Aujla	Amritsar	Punjab	Oath	Punjabi
71.	Shri Charanjit Singh Channi	Jalandhar (SC)	Punjab	Oath	Punjabi
72.	Dr. Raj Kumar Chabbewal	Hoshiarpur (SC)	Punjab	Oath	Punjabi
73.	Shri Malvinder Singh Kang	Anandpur Sahib	Punjab	Oath	Punjabi
74.	Shri Amrinder Singh Raja Warring	Ludhiana	Punjab	Oath	Punjabi
75.	Dr. Amar Singh	Fatehpur Sahib (SC)	Punjab	Oath	Punjabi
76.	Shri Sarabjeet Singh Khalsa	Faridkot (SC)	Punjab	Oath	Punjabi

1	2	3	4	5	6
77.	Shri Sher Singh Ghubaya	Ferozpur	Punjab	Oath	Punjabi
78.	Smt. Harsimrat Kaur Badal	Bathinda	Punjab	Oath	Punjabi
79.	Shri Gurmeet Singh Meet Hayer	Sangrur	Punjab	Oath	Punjabi
80.	Dr. Dharamvira Gandhi	Patiala	Punjab	Oath	Punjabi
81.	Shri Kuldeep Indora	Ganganagar	Rajasthan	Oath	Hindi
82.	Shri Rahul Kaswan	Churu	Rajasthan	Oath	Hindi
83.	Shri Brijendra Singh Ola	Jhunjhunu	Rajasthan	Oath	Hindi
84.	Shri Amraram	Sikar	Rajasthan	Affirmation	Hindi
85.	Shri Rao Rajendra Singh	Jaipur Rural	Rajasthan	Oath	Hindi
86.	Smt. Manju Sharma	Jaipur	Rajasthan	Oath	Hindi
87.	Smt. Sanjna Jatav	Bharatpur (SC)	Rajasthan	Oath	Hindi
88.	Shri Bhajan Lal Jatav	Karauli- Dholpur(SC)	Rajasthan	Oath	Hindi
89.	Shri Murari Lal Meena	Dausa (ST)	Rajasthan	Oath	Hindi
90.	Shri Harish Chandra Meena	Tonk-Sawai Madhopur	Rajasthan	Oath	Hindi
91.	Shri Hanuman Beniwal	Naguar	Rajasthan	Oath	Hindi
92.	Shri P.P. Chaudhary	Pali	Rajasthan	Oath	Hindi
93.	Shri Ummeda Ram Beniwal	Barmer	Rajasthan	Oath	Hindi
94.	Shri Lumbaram	Jalore	Rajasthan	Oath	Hindi
95.	Shri Manna Lal Rawat	Udaipur (ST)	Rajasthan	Oath	Sanskrit
96.	Shri Raj Kumar Roat	Banswara (ST)	Rajasthan	Oath	Hindi
97.	Shri Chandra Prakash Joshi	Chittorgarh	Rajasthan	Oath	Hindi
98.	Smt. Mahima Kumari Mewar	Rajsamand	Rajasthan	Oath	Hindi
99.	Shri Damodar Agarwal	Bhilwara	Rajasthan	Oath	Hindi
100.	Shri Om Birla	Kota	Rajasthan	Oath	Hindi
101.	Shri Dushyant Singh	Jhalawar-Baran	Rajasthan	Oath	Hindi
102.	Shri Indra Hang Subba	Sikkim	Sikkim	Affirmation	Nepali

(Lok Sabha adjourned at 1.14 P.M. and re-assembled at 2.15 P.M.)

1	2	3	4	5	6
103.	Shri Sasikanth Senthil	Tiruvallur (SC)	Tamil Nadu	Oath	Tamil
104.	Dr. Kalanidhi Veeraswamy	Chennai North	Tamil Nadu	Affirmation	Tamil
105.	Smt. T. Sumathy (A) Thamizhachi Thangapandian	Chennai South	Tamil Nadu	Affirmation	Tamil
106.	Shri Dayanidhi Maran	Chennai Central	Tamil Nadu	Affirmation	Tamil
107.	Shri Selvam G.	Kancheepuram (SC)	Tamil Nadu	Affirmation	Tamil
108.	Shri Baalu T.R.	Sriperumbudur	Tamil Nadu	Affirmation	Tamil
109.	Shri S. Jagathrakshakan	Arakkonam	Tamil Nadu	Affirmation	Tamil
110.	Shri D.M. Kathir Anand	Vellore	Tamil Nadu	Affirmation	Tamil
111.	Shri Gopinath. K	Krishnagiri	Tamil Nadu	Oath	Telugu
112.	Shri Mani A.	Dharmapuri	Tamil Nadu	Affirmation	Tamil
113.	Shri C.N. Annadurai	Tiruvannamalai	Tamil Nadu	Affirmation	Tamil
114.	Shri Tharaniventhan M.S.	Arani	Tamil Nadu	Affirmation	Tamil
115.	Shri Ravikumar D.	Viluppuram (SC)	Tamil Nadu	Affirmation	Tamil
116.	Shri Malaiyarasan D.	Kallakurichi	Tamil Nadu	Affirmation	Tamil
117.	Shri Selvaganapathi T.M	Salem	Tamil Nadu	Affirmation	Tamil
118.	Shri Matheswaran V. S.	Namakkal	Tamil Nadu	Affirmation	Tamil
119.	Shri K.E. Prakash	Erode	Tamil Nadu	Affirmation	Tamil
120.	Shri K. Subbarayan	Tiruppur	Tamil Nadu	Affirmation	Tamil
121.	Shri A. Raja	Nilgiris (SC)	Tamil Nadu	Affirmation	Tamil
122.	Shri Ganapathy Rajkumar P.	Coimbatore	Tamil Nadu	Affirmation	Tamil
123.	Shri Eswarasamy K.	Pollachi	Tamil Nadu	Affirmation	Tamil
124.	Shri Sachithanantham R.	Dindigul	Tamil Nadu	Affirmation	Tamil
125.	Smt. Jothimani S.	Karur	Tamil Nadu	Oath	Tamil

1	2	3	4	5	6
126.	Shri Durai Vaiko	Tiruchirappalli	Tamil Nadu	Affirmation	Tamil
127.	Shri Arun Nehru	Peerambalur	Tamil Nadu	Affirmation	Tamil
128.	Shri M.K. Vishnuprasad	Cuddalore	Tamil Nadu	Oath	Tamil
129.	Shri Thirumaavalavan Thol	Chidambaram (SC)	Tamil Nadu	Affirmation	Tamil
130.	Km. Sudha R.	Mayiladuthurai	Tamil Nadu	Oath	Tamil
131.	Com. Selvaraj V.	Nagapattinam (SC)	Tamil Nadu	Affirmation	Tamil
132.	Shri Murasoli S.	Thanjavur	Tamil Nadu	Affirmation	Tamil
133.	Shri Karti P. Chidambaram	Sivaganga	Tamil Nadu	Oath	Tamil
134.	Shri S. Venkatesan	Madurai	Tamil Nadu	Affirmation	Tamil
135.	Shri Thanga Tamilselvan	Theni	Tamil Nadu	Affirmation	Tamil
136.	Shri Manickam Tagore B.	Virudhunagar	Tamil Nadu	Oath	Tamil
137.	Shri K. Navaskani	Ramanathapuram	Tamil Nadu	Oath	Tamil
138.	Smt. Kanimozhi Karunanidhi	Thoothukkudi	Tamil Nadu	Affirmation	Tamil
139.	Dr. Rani Srikumar	Tenkasi (SC)	Tamil Nadu	Affirmation	Tamil
140.	Shri Robert Bruce C.	Tirunelveli	Tamil Nadu	Oath	Tamil
141.	Shri Vijaya Kumar (Alias)Vijay Vasanth	Kanniyakumari	Tamil Nadu	Oath	Tamil
142.	Shri Godam Nagesh	Adilabad (ST)	Telangana	Oath	Hindi
143.	Shri Vamsi Krishna Gaddam	Peddapalle (SC)	Telangana	Oath	English
144.	Shri Arvind Dharmapuri	Nizamabad	Telangana	Oath	English
145.	Shri Suresh Kumar Shetkar	Zahirabad	Telangana	Affirmation	Telugu
146.	Shri Madhavaneni Raghunandan Rao	Medak	Telangana	Affirmation	English

1	2	3	4	5	6
147.	Shri Eatala Rajender	Malkajgiri	Telangana	Affirmation	Telugu
148.	Shri Asaduddin Owaisi	Hyderabad	Telangana	Oath	Urdu
149.	Shri Konda Vishweshwar Reddy	Chevella	Telangana	Oath	English
150.	Smt. D.K. Aruna	Mahbubnagar	Telangana	Affirmation	Telugu
151.	Dr. Mallu Ravi	Nagarkurnool (SC)	Telangana	Oath	Telugu
152.	Shri Kunduru Raghuveer	Nalgonda	Telangana	Oath	Telugu
153.	Shri Chamala Kiran Kumar Reddy	Bhongir	Telangana	Oath	Telugu
154.	Dr. Kadiyam Kavya	Warangal (SC)	Telangana	Oath	Telugu
155.	Shri Balram Naik Porika	Mahabubabad (ST)	Telangana	Oath	Telugu
156.	Shri Ramasahayam Raghuram Reddy	Khammam	Telangana	Oath	English
157.	Shri Biplab Kumar Deb	Tripura West	Tripura	Oath	English
158.	Smt. Kirti Devi Debbarman	Tripura East (ST)	Tripura	Oath	English
159.	Shri Imran Masood	Saharanpur	Uttar Pradesh	Oath	Hindi
160.	Ms. Iqra Choudhary	Kairana	Uttar Pradesh	Affirmation	Hindi
161.	Shri Harendra Singh Malik	Muzaffarnagar	Uttar Pradesh	Oath	Hindi
162.	Shri Chandan Chauhan	Bijnor	Uttar Pradesh	Oath	Hindi
163.	Adv. Chandrashekhar	Nagina (SC)	Uttar Pradesh	Affirmation	Hindi
164.	Mrs. Ruchi Vira	Moradabad	Uttar Pradesh	Oath	Hindi
165.	Shri Mohibullah	Rampur	Uttar Pradesh	Oath	Urdu
166.	Shri Zia Ur Rehman	Sambhal	Uttar Pradesh	Oath	Urdu
167.	Kunwar Singh Tanwar	Amroha	Uttar Pradesh	Oath	Hindi
168.	Shri Arun Govil	Meerut	Uttar Pradesh	Oath	Sanskrit
169.	Dr. Rajkumar Sangwan	Baghpat	Uttar Pradesh	Oath	Hindi
170.	Shri Atul Garg	Ghaziabad	Uttar Pradesh	Oath	Hindi

1	2	3	4	5	6
171.	Dr. Mahesh Sharma	Gautam Buddha Nagar	Uttar Pradesh	Oath	Sanskrit
172.	Dr. Bhola Singh	Bulandshahr (SC)	Uttar Pradesh	Oath	Hindi
173.	Shri Satish Kumar Gautam	Aligarh	Uttar Pradesh	Oath	Hindi
174.	Shri Anoop Pradhan Balmiki	Hathras (SC)	Uttar Pradesh	Oath	Hindi
175.	Smt. Hema Malini	Mathura	Uttar Pradesh	Oath	Hindi
176.	Shri Rajkumar Chahar	Fatehpur Sikri	Uttar Pradesh	Oath	Hindi
177.	Shri Akshaya Yadav	Firozabad	Uttar Pradesh	Oath	Hindi
178.	Smt. Dimple Yadav	Mainpuri	Uttar Pradesh	Oath	Hindi
179.	Shri Devesh Shakya	Etah	Uttar Pradesh	Affirmation	Hindi
180.	Shri Aditya Yadav	Badaun	Uttar Pradesh	Oath	Hindi
181.	Shri Neeraj Maurya	Aonla	Uttar Pradesh	Oath	Hindi
182.	Shri Chhatra Pal Singh Gangwar	Bareilly	Uttar Pradesh	Oath	Hindi
183.	Shri Arun Kyumar Sagar	Shahjahanpur (SC)	Uttar Pradesh	Oath	Hindi
184.	Shri Utkarsh Verma 'Madhur'	Kheri	Uttar Pradesh	Oath	Hindi
185.	Shri Anand Bhadauriya	Dhaurahra	Uttar Pradesh	Oath	Hindi
186.	Shri Rakesh Rathor	Sitapur	Uttar Pradesh	Oath	Hindi
187.	Shri Jai Prakash	Hardoi (SC)	Uttar Pradesh	Oath	Hindi
188.	Shri Ashok Kumar Rawat	Misrikh (SC)	Uttar Pradesh	Oath	Hindi
189.	Dr. Swami Sakshi Ji Maharaj	Unnao	Uttar Pradesh	Oath	Sanskrit
190.	Shri R.K. Chaudhary	Mohanlalganj (SC)	Uttar Pradesh	Affirmation	Hindi
191.	Shri Rahul Gandhi	Rae Bareli	Uttar Pradesh	Affirmation	English
192.	Shri Kishori Lal	Amethi	Uttar Pradesh	Oath	Hindi

1	2	3	4	5	6
193.	Shri Rambhual Nishad	Sultanpur	Uttar Pradesh	Affirmation	Hindi
194.	Dr. Shiv Pal Singh Patel Alias Dr. S.P. Singh	Pratapgarh	Uttar Pradesh	Oath	Hindi
195.	Shri Mukesh Rajput	Farrukhabad	Uttar Pradesh	Oath	Hindi
196.	Shri Jitendra Kumar Dohare	Etawah (SC)	Uttar Pradesh	Affirmation	Hindi
197.	Shri Akhilesh Yadav	Kannauj	Uttar Pradesh	Oath	Hindi
198.	Shri Ramesh Awasthi	Kanpur	Uttar Pradesh	Oath	Hindi
199.	Shri Narayan Das Ahirwar	Jalaun (SC)	Uttar Pradesh	Affirmation	Hindi
200.	Shri Anurag Sharma	Jhansi	Uttar Pradesh	Oath	Hindi
201.	Shri Ajendra Singh Lodhi	Hamirpur	Uttar Pradesh	Oath	Hindi
202.	Smt. Krishna Devi Shivshanker Patel	Banda	Uttar Pradesh	Oath	Hindi
203.	Shri Naresh Chandra Uttam Patel	Fatehpur	Uttar Pradesh	Affirmation	Hindi
204.	Shri Pushpendra Saroj	Kaushambi (SC)	Uttar Pradesh	Oath	English
205.	Shri Praveen Patel	Phulpur	Uttar Pradesh	Oath	Hindi
206.	Shri Ujjwal Raman Singh	Allahabad	Uttar Pradesh	Oath	Hindi
207.	Shri Tanuj Punia	Barabanki (SC)	Uttar Pradesh	Oath	Hindi
208.	Shri Awadhesh Prasad	Faizabad	Uttar Pradesh	Oath	Hindi
209.	Shri Lalji Verma	Ambedkar Nagar	Uttar Pradesh	Affirmation	Hindi
210.	Shri Anand Kumar	Bahraich (SC)	Uttar Pradesh	Oath	Hindi
211.	Shri Karan Bhushan Singh	Kaiserganj	Uttar Pradesh	Oath	Hindi

1	2	3	4	5	6
212.	Shri Ram Shiromani Verma	Shrawasti	Uttar Pradesh	Oath	Hindi
213.	Shri Jagdambika Pal	Domariyaganj	Uttar Pradesh	Oath	Hindi
214.	Shri Ram Prasad Chaudhary	Basti	Uttar Pradesh	Oath	Hindi
215.	Shri Laxmikant Pappu Nishad	Sant Kabir Nagar	Uttar Pradesh	Oath	Hindi
216.	Shri Ravindra Shukla Alias Ravi Kishan	Gorakhpur	Uttar Pradesh	Oath	Hindi
217.	Shri Vijay Kumar Dubey	Kushi Nagar	Uttar Pradesh	Oath	Hindi
218.	Shri Shashank Mani	Deoria	Uttar Pradesh	Oath	Hindi
219.	Shri Daroga Prasad Saroj	Lalganj (SC)	Uttar Pradesh	Oath	Hindi
220.	Shri Dharmendra Yadav	Azamgarh	Uttar Pradesh	Oath	Hindi
221.	Shri Rajeev Rai	Ghosi	Uttar Pradesh	Oath	Hindi
222.	Shri Ramashankar Rajbhar	Salempur	Uttar Pradesh	Affirmation	Hindi
223.	Shri Sanatan Pandey	Ballia	Uttar Pradesh	Affirmation	Hindi
224.	Shri Babu Singh Kushwaha	Jaunpur	Uttar Pradesh	Affirmation	Hindi
225.	Adv. Priya Saroj	Machhlishahr (SC)	Uttar Pradesh	Affirmation	Hindi
226.	Shri Birendra Singh	Chandauli	Uttar Pradesh	Oath	Hindi
227.	Dr. Vinod Kumar Bind	Bhadohi	Uttar Pradesh	Oath	Hindi
228.	Shri Chhotelal	Robertsganj (SC)	Uttar Pradesh	Oath	Hindi
229.	Smt. Mala Rajya Laxmi Shah	Tehri Garhwal	Uttarakhand	Oath	Hindi
230.	Shri Anil Baluni	Garhwal	Uttarakhand	Oath	Hindi
231.	Shri Ajay Bhatt	Nainital-udhamsingh Nagar	Uttarakhand	Oath	Hindi
232.	Shri Trivendra Singh Rawat	Hardwar	Uttarakhand	Oath	Hindi
233.	Shri Jagadish Chandra Barma Basunia	Coochbehar (SC)	West Bengal	Oath	Bengali

1	2	3	4	5	6
234.	Shri Manoj Tigga	Alipurduars (ST)	West Bengal	Oath	Hindi
235.	Dr. Jayanta Kumar Roy	Jalpaiguri (SC)	West Bengal	Oath	Bengali
236.	Shri Raju Bista	Darjeeling	West Bengal	Oath	Nepali
237.	Shri Kartick Chandra Paul	Raiganj	West Bengal	Oath	Bengali
238.	Shri Khagen Murmu	Maldaha Uttar	West Bengal	Oath	Bengali
239.	Shri Isha Khan Choudhury	Maldaha Dakshin	West Bengal	Oath	English
240.	Shri Khalilur Rahaman	Jangipur	West Bengal	Oath	Bengali
241.	Shri Pathan Yusuf	Baharampur	West Bengal	Oath	Hindi
242.	Shri Abu Taher Khan	Murshidabad	West Bengal	Oath	Bengali
243.	Ms. Mahua Moitra	Krishnanagar	West Bengal	Oath	Bengali
244.	Shri Jagannath Sarkar	Ranaghat (SC)	West Bengal	Oath	Bengali
245.	Shri Partha Bhowmick	Barrackpur	West Bengal	Oath	Bengali
246.	Prof. Sougata Ray	Dum Dum	West Bengal	Affirmation	English
247.	Dr. Kakoli Ghosh Dastidar	Barasat	West Bengal	Oath	Bengali
248.	Smt. Pratima Mondal	Jaynagar (SC)	West Bengal	Oath	English
249.	Shri Bapi Halder	Mathurapur (SC)	West Bengal	Oath	Bengali
250.	Shri Abhishek Banerjee	Diamond Harbour	West Bengal	Oath	Bengali
251.	Ms. Sayani Ghosh	Jadavpur	West Bengal	Oath	Bengali
252.	Smt. Mala Roy	Kolkata Dakshin	West Bengal	Oath	Bengali
253.	Shri Sudip Bandyopadhyay	Kolkata Uttar	West Bengal	Oath	Bengali
254.	Shri Prasun Banerjee	Howrah	West Bengal	Oath	Bengali
255.	Smt. Sajda Ahmed	Uluberia	West Bengal	Oath	English
256.	Shri Kalyan Banerjee	Sreerampur	West Bengal	Oath	Bengali
257.	Smt. Rachna Banerjee	Hooghly	West Bengal	Oath	Bengali

1	2	3	4	5	6
258.	Smt. Bag Mitali	Arambag (SC)	West Bengal	Oath	Bengali
259.	Shri Abhijit Gangopadhyay	Tamluk	West Bengal	Oath	Bengali
260.	Shri Adhikari Soumendu	Kanthi	West Bengal	Oath	Bengali
261.	Shri Kalipada Saren (Kherwal)	Jhargram (SC)	West Bengal	Affirmation	Santhali
262.	Smt. June Maliah	Medinipur	West Bengal	Affirmation	English
263.	Shri Jyotirmay Singh Mahato	Purulia	West Bengal	Oath	Bengali
264.	Shri Arup Chakraborty	Bankura	West Bengal	Oath	Bengali
265.	Shri Saumitra Khan	Bishnupur (SC)	West Bengal	Oath	Bengali
266.	Dr. Sharmila Sarkar	Bardhaman Purba (SC)	West Bengal	Oath	Bengali
267.	Shri Azad Kirti Jha	Bardhaman- Durgapur	West Bengal	Oath	Hindi
268.	Shri Asit Kumar Mal	Bolpur (SC)	West Bengal	Oath	Bengali
269.	Smt. Satabdi Roy	Birbhum	West Bengal	Oath	Bengali
270.	Shri Y.S. Avinash Reddy	Kadapa	Andhra Pradesh	Affirmation	Telugu
271.	Rajesh Ranjan Alias Pappu Yadav	Purnia	Bihar	Affirmation	Maithili
272.	Shri Devendra Singh Bhole	Akbarpur	Uttar Pradesh	Oath	Hindi

2. Observation by the Speaker pro tem

*(i) The Speaker pro tem appealed to the members to adhere to the wording/text of Oath/affirmation only.

***(ii) The Speaker pro tem also thanked all the members for the smooth conduct of the Oath/Affirmation.

6.03 P.M.

(Lok Sabha adjourned till 11.00 A.M. on Wednesday, the 26th June, 2024.)

UTPAL KUMAR SINGH
Secretary General

* At 11.30 A.M.

** At 6.01 P.M.

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Wednesday, June 26, 2024/Ashadha 5, 1946 (Saka)

No. 3

11.00 A.M.

1. Oath

Shri Deepak (Dev) Adhikari, Member representing Ghatal Parliamentary Constituency, West Bengal took oath in Bengali, signed the Roll of Members and took his seat in the House.

11.03 A.M.

2. *Observation by the Speaker *Pro tem*

The Speaker *pro tem* made an observation regarding receiving of notices of motions for election of the Speaker.

11.03 A.M.

3. Motions for Election of the Speaker

(i) Shri Narendra Modi moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Raj Nath Singh seconded the motion.

*Original in Hindi. For details, please see the debates of the day.

(ii) Shri Rajiv Ranjan Singh *Alias* Lalan Singh moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Dr. Rajkumar Sangwan seconded the motion.

(iii) Shri Jitan Ram Manjhi moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Shivraj Singh Chouhan seconded the motion.

(iv) Shri Amit Shah moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Nitin Jairam Gadkari seconded the motion.

(v) Shri Prataprao Ganpatrao Jadhav moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Sunil Dattatray Tatkare seconded the motion.

(vi) Shri Chirag Paswan moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Joyanta Basumatary seconded the motion.

(vii) Shri H. D. Kumaraswamy moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Balashowry Vallabhaneni seconded the motion.

(viii) Shri Ram Mohan Naidu Kinjarapu moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Lavu Sri Krishna Devarayalu seconded the motion.

(ix) Shri Indra Hang Subba moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Phani Bhusan Choudhury seconded the motion.

(x) Smt Anupriya Patel moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Krishan Pal seconded the motion.

(xi) Shri Arvind Ganpat Sawant moved the following motion:-

“That Shri Kodikunnil Suresh, a member of this House, be chosen as the Speaker of this House.”

Shri N. K. Premachandran seconded the motion.

(xii) Shri Anand Bhadauriya moved the following motion:-

“That Shri Kodikunnil Suresh, a member of this House, be chosen as the Speaker of this House.”

Shri Tariq Anwar seconded the motion.

(xiii) Smt. Supriya Sule moved the following motion:-

“That Shri Kodikunnil Suresh, a member of this House, be chosen as the Speaker of this House.”

Smt. Kanimozhi Karunanidhi seconded the motion.

(xiii) Dr. Virendra Kumar moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Jual Oram seconded the motion.

(xiii) Prof. S. P. Singh Baghel moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Shri Pankaj Chaudhary seconded the motion.

(xiii) Smt. Annpurna Devi moved the following motion:-

“That Shri Om Birla, a member of this House, be chosen as the Speaker of this House.”

Smt Kamaljeet Sehrawat seconded the motion.

The motion moved by Shri Narendra Modi and seconded by Shri Raj Nath Singh was unanimously adopted and Shri Om Birla was chosen as the Speaker.

The Prime Minister, the Leader of the opposition and the Minister of Parliamentary Affairs conducted Shri Om Birla to the Chair.

11.16 A.M.

4. Compliments to Speaker *Pro tem*

The Minister of Parliamentary Affairs, on behalf of the House, complimented the Speaker *pro tem*, Panel of Chairpersons, Secretary General and staff of Lok Sabha Secretariat for their valuable contribution in completing the work within the timeframe.

11.17 A.M.

5. Felicitations to the Speaker

The following members offered felicitations to the Speaker:-

1. Shri Narendra Modi
2. Shri Rahul Gandhi
3. Shri Akhilesh Yadav
4. Shri Sudip Bandyopadhyay
5. Shri T. R. Baalu
6. Shri Lavu Sri Krishna Devarayalu
7. Shri Rajiv Ranjan Singh *alias* Lalan Singh
8. Shri Arvind Ganpat Sawant
9. Smt. Supriya Sule
10. Shri Shrirang Appa Chandu Barne
11. Shri Chirag Paswan
12. Shri P.V. Midhun Reddy
13. Shri Abhay Kumar Sinha
14. Smt. Anupriya Patel
15. Shri E.T. Mohammed Basheer
16. Smt. Harsimrat Kaur Badal
17. Shri Sunil Dattatray Tatkare
18. Shri. Asaduddin Owaisi
19. Shri N. K. Premachandran
20. Shri Amraram
21. Shri Thirumaavalavan Thol
22. Dr. Raj Kumar Chabbewal
23. Dr. Rajkumar Sangwan
24. Adv. Chandrashekhar
25. Shri Aga Syed Ruhullah Mehdi
26. Adv. K Francis George
27. Shri Balashowry Vallabhaneni
28. Shri Rajesh Ranjan Alias Pappu Yadav
29. Shri Raj Kumar Roat

The Speaker in his reply thanked the Members.

12.55 P.M.

6. Introduction of Ministers

The Prime Minister introduced the Members of the Union Council of Ministers.

1.06 P.M.

7. *Reference by the Speaker

The Speaker made a reference regarding the proclamation of Emergency in the country on 25 June, 1975.

Thereafter, the House stood in silence for a short while.

1.14 P.M.

(Lok Sabha adjourned till half-an-hour after the Address by the President on Thursday, the 27th June, 2024.)

UTPAL KUMAR SINGH
Secretary General

*Original in Hindi. For details, please see the debates of the day.

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Thursday, June 27, 2024/Ashadha 6, 1946 (Saka)

No. 4

12.38 P.M.

1. *Observation by the Speaker

The Speaker made an observation regarding usage of Lok Sabha Chamber as venue of the President's Address relaxing Rule 384 to enable all the members of both the Houses to attend the President's Address without facing any difficulty.

12.39 P.M.

2. *Introduction of the Leader of Opposition

The Speaker introduced the Leader of Opposition, Shri Rahul Gandhi.

12.41 P.M.

3. Oath

Dr. Shashi Tharoor, member, representing Thiruvananthapuram Parliamentary Constituency, Kerala took oath in English, signed the Roll of members and took his seat in the House.

12.42 P.M.

4. President's Address-Laid on the Table

Secretary-General laid on the Table a copy each of the Hindi and English versions of the President's Address delivered on the 27th June, 2024.

12.42 P.M.

5. *Announcement by the Speaker

The Speaker made an announcement regarding tabling of notices of amendments on President's Address.

*Original in Hindi. For details, please see the debates of the day.

12.43 P.M.

6. Assent to Bills

- (i) Secretary-General laid on the Table the following eight Bills passed by the Houses of Parliament during the Fifteenth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 2nd February, 2024:-
- 1) The Water (Prevention and Control of Pollution) Amendment Bill, 2024;
 - 2) The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024;
 - 3) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024;
 - 4) The Finance Bill, 2024;
 - 5) The Appropriation (Vote on Account) Bill, 2024;
 - 6) The Appropriation Bill, 2024;
 - 7) The Jammu and Kashmir Appropriation Bill, 2024; and
 - 8) The Jammu and Kashmir Appropriation (NO. 2) Bill, 2024.
- (ii) Secretary-General also laid on the Table a copy each, duly authenticated by the Secretary-General, Rajya Sabha, of the following four Bills passed by the Houses of Parliament and assented to by the President:-
- 1) The Public Examinations (Prevention of Unfair Means) Bill, 2024;
 - 2) The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024;
 - 3) The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2024; and
 - 4) The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2024.

12.45 P.M.

(Lok Sabha adjourned till 11.00 A.M. on Friday, the 28th June, 2024.)

UTPAL KUMAR SINGH
Secretary General

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Friday, June 28, 2024/Ashadha 7, 1946 (Saka)

No. 5

11.00 A.M.

1. Obituary References

The Speaker made references to the passing away of Shri Manohar Joshi, Member of the Thirteenth Lok Sabha; Shri Brahma Nand Mandal, Member of the Tenth, Eleventh and Thirteenth Lok Sabhas; Shri Jai Bhadra Singh, Member of the Thirteenth Lok Sabha; Shri D. Venugopal, Member of the Eleventh, Twelfth, Thirteenth, Fourteenth and Fifteenth Lok Sabhas; Dr. Shafiqur Rehman Barq, Member of the Eleventh, Twelfth, Fourteenth, Fifteenth and Seventeenth Lok Sabhas; Shri C. P. M. Giryappa, Member of the Ninth, Tenth and Twelfth Lok Sabhas; Shri A. Ganeshamurthi, Member of the Twelfth, Fifteenth and Seventeenth Lok Sabhas; Shri Kunwar Sarvesh Kumar, Member of the Sixteenth Lok Sabha; Shri Rajveer Diler, Members of the Seventeenth Lok Sabha; Shri V. Srinivas Prasad, Member of the Seventh, Eighth, Ninth, Tenth, Thirteenth and Seventeenth Lok Sabhas; Shri M. Selvaraj, Member of the Ninth, Eleventh, Twelfth and Seventeenth Lok Sabhas; Shri Sushil kumar Modi, Member of the Fourteenth Lok Sabha; and Shri Prataprao B. Bhosale, Member of the Eighth, Ninth and Tenth Lok Sabhas.

Thereafter, members stood in silence for a short while as a mark of respect to the memory of the departed souls.

11.13 A.M.

2. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy; and Minister of State in the Department of Space (Dr. Jitendra Singh) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-
 - (i) The Indian Police Service (Pay) Amendment Rules, 2023 published in Notification No. G.S.R.874(E) in Gazette of India dated 5th December, 2023.
 - (ii) The Indian Forest Service (Pay) Amendment Rules, 2023 published in Notification No. G.S.R.875(E) in Gazette of India dated 5th December, 2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.102 (E) in Gazette of India dated 6th February, 2024, under sub-section (2) of Section 3 of the All India Services Act, 1951.
- (4) A copy of the Annual Report (Hindi and English versions) of the Karmayogi Bharat, New Delhi, for the period from 31st January, 2022 to

31st March, 2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section 1(b) of Section 394 of the Companies Act, 2013

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific & Industrial Research, New Delhi, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific & Industrial Research, New Delhi, for the year 2022-2023, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Council of Scientific & Industrial Research, New Delhi, for the year 2022-2023.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) laid on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth and Seventeenth Lok Sabhas:-

FIFTEENTH LOK SABHA

- | | |
|---------------------|----------------------------|
| 1. Statement No. 34 | Eleventh Session, 2012 |
| 2. Statement No. 33 | Twelfth Session, 2012 |
| 3. Statement No. 31 | Fifteenth Session, 2013-14 |

SIXTEENTH LOK SABHA

- | | |
|---------------------|-----------------------------|
| 4. Statement No. 29 | Fifth Session, 2015 |
| 5. Statement No. 23 | Tenth Session, 2016 |
| 6. Statement No. 25 | Twelfth Session, 2017 |
| 7. Statement No. 19 | Thirteenth Session, 2017-18 |

- | | |
|---------------------|--------------------------|
| 8. Statement No. 19 | Fourteenth Session, 2018 |
| 9. Statement No. 20 | Fifteenth Session, 2018 |

SEVENTEENTH LOK SABHA

- | | |
|----------------------|--------------------------|
| 10. Statement No. 22 | First Session, 2019 |
| 11. Statement No. 18 | Second Session, 2019 |
| 12. Statement No. 16 | Third Session, 2020 |
| 13. Statement No. 17 | Fifth Session, 2021 |
| 14. Statement No. 16 | Sixth Session, 2021 |
| 15. Statement No. 10 | Seventh Session, 2021 |
| 16. Statement No. 10 | Eighth Session, 2022 |
| 17. Statement No. 7 | Ninth Session, 2022 |
| 18. Statement No. 5 | Tenth Session, 2022 |
| 19. Statement No. 5 | Eleventh Session, 2023 |
| 20. Statement No. 2 | Twelfth Session, 2023 |
| 21. Statement No. 2 | Fourteenth Session, 2023 |
| 22. Statement No. 1 | Fifteenth Session, 2024 |

11.14 A.M.

3. Addition of New Direction 116A to the Directions by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha

Secretary-General laid on the Table a copy of Direction 116A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

*(Due to interruptions, Lok Sabha adjourned at 11.16 A.M.
and re-assembled at 12.00 Noon.)*

12.00 Noon

4. Oath

Shri S. K. Nurul Islam, member, representing Basirhat Parliamentary Constituency, West Bengal took oath in Bengali, signed the Roll of members and took his seat in the House.

5. Motions for Elections to Committees

(i) Shri Kiren Rijiju moved the following motion:-

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2025.”

The motion was put to vote and adopted.

(ii) Shri Kiren Rijiju moved the following motion:-

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 2025.”

The motion was put to vote and adopted.

12.07 P.M.

(Due to interruptions, Lok Sabha adjourned till 11.00 A.M. on Monday, the 1st July, 2024.)

UTPAL KUMAR SINGH
Secretary General

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Monday, July 1, 2024/Ashadha 10, 1946 (Saka)

No. 6

11.00 A.M.

1. *Obituary References

The Speaker made references to the passing away of Shri P. M. Subba, Member of the Seventh Lok Sabha; H. E. Dr. Seyyed Ebrahim Raisi, President of the Islamic Republic of Iran; H. E. Alhaj Ali Hassan Mwinyi, Former President of the United Republic of Tanzania and H. E. Dr. Saulos Klaus Chilima, Vice-President of the United Republic of Malawi.

The Speaker further made reference to the loss of lives of 49 persons in a tragic fire accident that occurred in the labour residential building in Kuwait on 12.06.2024.

He further made a reference to the anniversary of the terrorist attack in which two Air India aircrafts flying out of Toronto and Vancouver respectively, were targeted on 23.06.1985. AI 182 'Kanishka' was blown out off Ireland causing death of 329 innocent people.

Thereafter, members stood in silence for a short while as a mark of respect to the memory of the departed souls.

* Original in Hindi. For details, please see the debates of the day.

11.05 A.M.**2. Felicitation by the Speaker**

The Speaker on behalf of the House congratulated the Captain and the Indian Cricket Team on their historic win in the Men's T-20 Cricket World Cup, 2024 defeating South Africa on 29 June, 2024 in Barbados, West Indies.

11.06 A.M.**3. *Observation by the Speaker**

The Speaker appealed to the members to abide by the provisions of the article 99 and Third Schedule to the Constitution of India regarding Oath or Affirmation by the members of the House of People.

11.08 A.M.**4. Panel of Chairpersons**

The Speaker announced* that he had, under Rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, nominated the following members as the Members of the Panel of Chairpersons :-

- (1) Shri Jagdambika Pal
- (2) Shri P.C. Mohan
- (3) Smt. Sandhya Ray
- (4) Shri Dilip Saikia
- (5) Kumari Selja
- (6) Shri A. Raja
- (7) Dr. Kakoli Ghosh Dastidar
- (8) Shri Krishna Prasad Tenneti
- (9) Shri Awadhesh Prasad.

*Original in Hindi. For details, please see the debates of the day.

11.09 A.M.

5. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) laid on the Table a copy of the Notaries (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.132(E) in Gazette of India dated 26th February, 2024 under sub-section (3) of Section 15 of the Notaries Act, 1952.

The Minister of State in the Ministry of Finance (Shri Pankaj Chaudhary) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 114A(3) of the Insurance Act, 1938 and under Section 27 of the Insurance Regulatory and Development Authority of India Act, 1999:-
 - (i) The Insurance Regulatory and Development Authority of India (Corporate Governance for Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/7/201/2024 in Gazette of India dated 21st March, 2024.
 - (ii) The Insurance Regulatory and Development Authority of India (Rural, Social Sector and Motor Third Party Obligations) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/4/198/2024 in Gazette of India dated 21st March, 2024.
 - (iii) The Insurance Regulatory and Development Authority of India (Bima Sugam – Insurance Electronic Marketplace) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/5/199/2024 in Gazette of India dated 21st March, 2024.

- (iv) Notification No. F. No. IRDAI/IAC/12/206/2024 published in Gazette of India dated 21st March, 2024 notifying Reconstitution of Insurance Advisory Committee.
- (v) Notification No. F.No.: IRDAI/Gen Insurance/Tariff/13/207/2024 published in Gazette of India dated 21st March, 2024 de-notifying tariffs notified by the erstwhile Tariff Advisory Committee under the omitted section 64UC of the Act.
- (vi) Notification No. F.No. IRDAI/RI/3/197/2024 published in Gazette of India dated 20th February, 2024 notifying "Obligatory Cessation for the financial year 2024-25".
- (vii) The Insurance Regulatory and Development Authority of India (Actuarial, Finance and Investment Functions of Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/10/204/2024 in Gazette of India dated 22nd March, 2024.
- (viii) The Insurance Regulatory and Development Authority of India (Insurance Products) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/8/202/2024 in Gazette of India dated 22nd March, 2024.
- (ix) The Insurance Regulatory and Development Authority of India (Registration and Operation of Foreign Reinsurers Branches & Lloyd's India) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/9/203/2024 in Gazette of India dated 22nd March, 2024.
- (x) The Insurance Regulatory and Development Authority of India (Registration, Capital Structure, Transfer of Shares and Amalgamation of Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/6/200/2024 in Gazette of

India dated 22nd March, 2024.

- (xi) The Insurance Regulatory and Development Authority of India (Protection of Policyholders' Interests, Operations and Allied Matters of Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/11/205/2024 in Gazette of India dated 22nd March, 2024.
- (2) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Mumbai, for the year ended 31st March, 2024, alongwith Audited Accounts.
- (3) A copy of the State Bank of India Employees' Pension Fund (Amendment) Regulations, 2024 (Hindi and English versions) published in Notification No. HR/P&PMD/SPL/SP/2023-24/29 in Gazette of India dated 20th March, 2024 under sub-section (4) of Section 50 of the State Bank of India Act, 1955.
- (4) (i) A copy of the National Housing Bank's Report (Hindi and English versions) on Trend and Progress of Housing in India 2023 under Section 42 of the National Housing Bank Act, 1987.
(ii) A copy of the Review (Hindi and English versions) by the Government of the National Housing Bank's Report on Trend and Progress of Housing in India 2023.
- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 48 of the Life Insurance Corporation Act, 1956:-
 - (i) The Life Insurance Corporation of India, Class-I Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2024 published in Notification No. G.S.R.256(E) in Gazette of India dated 30th April, 2024.
 - (ii) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Amendment

Rules, 2024 published in Notification No. G.S.R.257(E) in Gazette of India dated 30th April, 2024.

- (iii) The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 2024 published in Notification No. G.S.R.258(E) in Gazette of India dated 30th April, 2024.
 - (iv) The Life Insurance Corporation of India Class-III (Special Allowance for Passing Examination) Amendment Rules, 2024 published in Notification No. G.S.R.259(E) in Gazette of India dated 30th April, 2024.
 - (v) The Life Insurance Corporation of India (Special Area Allowance) Amendment Rules, 2024 published in Notification No. G.S.R.260(E) in Gazette of India dated 30th April, 2024.
 - (vi) The Life Insurance Corporation of India (Special Allowance for In-House Development of Actuarial Capability) Amendment Rules, 2024 published in Notification No. G.S.R.261(E) in Gazette of India dated 30th April, 2024.
 - (vii) The Life Insurance Corporation of India Class I Officers (Special Allowance for Passing Examinations of Insurance Institute of India) Amendment Rules, 2024 published in Notification No. G.S.R.262(E) in Gazette of India dated 30th April, 2024.
 - (viii) The Life Insurance Corporation of India, Information Technology Specialist Group (Selection, terms and conditions of service and Payment of Allowance) Amendment Rules, 2024 published in Notification No. G.S.R.263(E) in Gazette of India dated 30th April, 2024.
- (6) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 52 of the Small Industries Development

Bank of India Act, 1989:-

- (i) The Small Industries Development Bank of India (Payment of Gratuity to Employees) [Amendment] Regulations, 2003 published in Notification No. HRDD No. 101/Staff. Gen. (2) in Gazette of India dated 3rd June, 2003.
- (ii) The Small Industries Development Bank of India [Employees' Provident Fund] (Amendment) Regulations, 2004 published in Notification No. H.O. No. 6684/H.R.D.D./ Staff General (2) in Gazette of India dated 9th March, 2004.
- (iii) The Small Industries Development Bank of India (Payment of Gratuity to Employees) (Amendment) Regulations, 2010 published in Notification No. F. No. HRDD No. 2676/Staff. Gen. (2) in Gazette of India dated 16th November, 2010.
- (iv) The Small Industries Development Bank of India [Employees' Provident Fund] (Amendment) Regulations, 2011 published in Notification F. No. HRDD No. 3617/ Staff General (2) in Gazette of India dated 22nd December, 2011.
- (v) The Small Industries Development Bank of India (Staff) Amendment Regulations, 2011 published in Notification F. No. HRDD No. 3716/ Staff General (2) in Gazette of India dated 27th January, 2012.
- (vi) The Small Industries Development Bank of India (Defined Contributory New Pension) Regulations, 2012 published in Notification No. F.No. 4465/APV. in Gazette of India dated 26th June, 2013.
- (vii) The Small Industries Development Bank of India (General) Amendment Regulations, 2013 published in Notification No. F.No. 2084/CAV. in Gazette of India dated 8th August, 2013.
- (viii) The Small Industries Development Bank of India (Staff)

[Amendment] Regulations, 2014 published in Notification No. F.No. HRV No. 1773/Staff General (2). in Gazette of India dated 17th July, 2014.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- (8) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders of IIBI), Kolkata, for the quarter ended 31.03.2024.
 - (ii) Liquidator's Report on the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders of IIBI), Kolkata, for the quarter ended 31.03.2024, alongwith Audited Accounts.
- (9) A copy each of the following Notifications (Hindi and English versions) under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013:-
 - (i) The Pension Fund Regulatory and Development Authority (Subscriber Education and Protection Fund) (Amendment) Regulations, 2023 published in Notification No. F.No. PFRDA/04/01/4/0002/2017-Fin Lit. in Gazette of India dated 29th January, 2024.
 - (ii) The Pension Fund Regulatory and Development Authority (National Pension System Trust) (Second Amendment) Regulations, 2023 published in Notification No.PFRDA/16/02/05/0001/2021-REG-NPST in Gazette of India dated 7th February, 2024.
 - (iii) The Pension Fund Regulatory and Development Authority

- (Trustee Bank) (Amendment) Regulations, 2023 published in Notification No.PFRDA/16/04/06/0016/2017-REG-TB in Gazette of India dated 9th February, 2024.
- (iv) The Pension Fund Regulatory and Development Authority (Central Recordkeeping Agency) (Amendment) Regulations, 2023 published in Notification No.PFRDA/16/01/08/0048/2017-REG-CRA in Gazette of India dated 9th February, 2024.
- (v) The Pension Fund Regulatory and Development Authority (Pension Fund) (Amendment) Regulations, 2023 published in Notification No.PFRDA/16/3/29/0089/2017-REG-PF. in Gazette of India dated 13th February, 2024.
- (vi) The Pension Fund Regulatory and Development Authority (Mechanism for Making and Review of Regulations) Regulations, 2024 published in Notification File No.PFRDA-12/01/0001/2023-LEGAL. in Gazette of India dated 26th April, 2024.
- (vii) The Pension Fund Regulatory and Development Authority (Pension Fund) (Second Amendment) Regulations, 2023 published in Notification No.PFRDA/16/3/29/0089/2017-REG-PF in Gazette of India dated 28th February, 2024.
- (viii) The Pension Fund Regulatory and Development Authority (Custodian of Securities) (Amendment) Regulations, 2023 published in Notification No.PFRDA/16/12/06/0001/2017-REG-CUST. in Gazette of India dated 21st February, 2024.
- (ix) The Pension Fund Regulatory and Development Authority (Retirement Adviser) (Amendment) Regulations, 2023 published in Notification No. F.No. (PFRDA/16/13/13/0017/2022-REG-RA). in Gazette of India dated 21st February, 2024.

- (x) The Pension Fund Regulatory and Development Authority Redressal of Subscriber Grievance) (Second Amendment) Regulations, 2023 published in Notification No.PFRDA/12/RGL/139/1 in Gazette of India dated 21st February, 2024.
- (10) A copy each of the following Notifications (Hindi and English versions) under Section 159 of the Customs Act, 1962:-
- (i) S.O.720(E) published in Gazette of India dated 15th February, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
 - (ii) Notification No. 13/2024-Custom(N.T.) dated 15th February, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
 - (iii) S.O.986(E) published in Gazette of India dated 29th February, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
 - (iv) S.O.1117(E) published in Gazette of India dated 6th March, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
 - (v) Notification No. 18/2024-Custom(N.T.) dated 7th March, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
 - (vi) S.O.1367(E) published in Gazette of India dated 15th March,

2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

- (vii) Notification No. 24/2024-Custom(N.T.) dated 26^h March, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
- (viii) S.O.1583(E) published in Gazette of India dated 28th March, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (ix) Notification No. 27/2024-Custom(N.T.) dated 4th April, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
- (x) S.O.1655(E) published in Gazette of India dated 9th April, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (xi) S.O.1717(E) published in Gazette of India dated 15th April, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (xii) Notification No. 30/2024-Custom(N.T.) dated 18th April, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
- (xiii) S.O.1876(E) published in Gazette of India dated 30th April, 2024 together with an explanatory memorandum making

certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

- (xiv) Notification No. 34/2024-Custom(N.T.) dated 2nd May, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
- (xv) S.O.1995(E) published in Gazette of India dated 15th May, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (xvi) Notification No. 36/2024-Custom(N.T.) dated 16th May, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
- (xvii) S.O.2070(E) published in Gazette of India dated 21st May, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (xviii) S.O.2162(E) published in Gazette of India dated 31st May, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (xix) Notification No. 40/2024-Custom(N.T.) dated 6th June, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
- (xx) S.O.2330(E) published in Gazette of India dated 14th June, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated

3rd August, 2001.

- (xxi) Notification No. 45/2024-Custom(N.T.) dated 20th June, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
 - (xxii) G.S.R.173(E) published in Gazette of India dated 11th March, 2024, together with an explanatory memorandum making certain amendments in the Notification No. G.S.R.261(E) dated 1st April, 2023.
 - (xxiii) G.S.R.268(E) published in Gazette of India dated 30th April, 2024, together with an explanatory memorandum making certain amendments in the Notification No. G.S.R.792(E) dated 20th October, 2023.
 - (xxiv) Notification No. 10/2024-Custom(N.T.) dated 1st February, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.
 - (xxv) S.O.396(E) published in Gazette of India dated 31st January, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.
- (11) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-
- (i) The Foreign Exchange Management (Margin for Derivatives Contracts) (First Amendment) Regulations, 2024 published in Notification No. FEMA.399(1)2024-RB. in Gazette of India dated 6th May, 2024.
 - (ii) The Foreign Exchange Management (Non-debt Instruments)

- (Second Amendment) Rules, 2024 published in Notification No. S.O.1361(E) in Gazette of India dated 14th March, 2024.
- (iii) The Foreign Exchange Management (Non-debt Instruments) (Third Amendment) Rules, 2024 published in Notification No. S.O.1722(E) in Gazette of India dated 16th April, 2024.
- (12) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-
- (i) The Securities and Exchange Board of India (Real Estate Investment Trusts) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/166 in Gazette of India dated 8th March, 2024.
 - (ii) The Securities and Exchange Board of India (Alternative Investment Funds) (Second Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/168 in Gazette of India dated 25th April, 2024.
 - (iii) Notification No. SEBI/LAD-NRO/GN/2024/175 published in Gazette of India dated 10th May, 2024 appointing that the amendments in sub-regulation (III) of regulation 3 of the Securities and Exchange Board of India (Alternative Investment Funds) (Second Amendment) Regulations, 2023 shall come into force on the date of publication of the notification in the Official Gazette.
 - (iv) The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/177 in Gazette of India dated 17th May, 2024.
 - (v) The Securities and Exchange Board of India (Issue of Capitals and Disclosure Requirements) (Amendment) Regulations, 2024

published in Notification No. SEBI/LAD-NRO/GN/2024/178 in Gazette of India dated 17th May, 2024.

- (vi) The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/182 in Gazette of India dated 27th May, 2024.
 - (vii) The Securities and Exchange Board of India (Employees' Service) (Second Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/172 in Gazette of India dated 6th May, 2024.
 - (viii) The Securities and Exchange Board of India (Foreign Portfolio Investors) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/183 in Gazette of India dated 3rd June, 2024.
- (13) A copy each of the following Notifications (Hindi and English versions) under Section 296 of the Income Tax Act, 1961:-
- (i) The Income-tax (Fourth Amendment) Rules, 2024 published in Notification No. G.S.R.155(E) in Gazette of India dated 5th March, 2024, together with an explanatory memorandum.
 - (ii) G.S.R.223(E) published in Gazette of India dated 19th March, 2024 containing corrigendum to Notification No. G.S.R.155(E) dated 5th March, 2024.
 - (iii) S.O.2103(E) published in Gazette of India dated 24th May, 2024 notifying the Cost Inflation Index for F.Y. 2024-25.
 - (iv) The Income Tax (Sixth Amendment) Rules, 2024 published in Notification No. G.S.R.309(E) in Gazette of India dated 4th June, 2024, together with an explanatory memorandum.
- (14) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 36 of the Recovery of Debts and

Bankruptcy Act, 1993:-

- (i) Notification No. S.O.4312(E) published in Gazette of India dated 6th September, 2018 notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).
 - (ii) S.O.2478(E) published in Gazette of India dated 11th July, 2019 notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).
 - (iii) S.O.1796(E) published in Gazette of India dated 25th April, 2024 notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

The Minister of State in the Ministry of Rural Development; and Minister of State in the Ministry of Communications (Shri Chandra Sekhar Pemmasani) laid on the Table a copy of the Notification No. S.O.2352(E) (Hindi and English versions) published in Gazette of India dated 18th June, 2024 appointing the 18th day of June, 2024 as the date on which the Post Office Act, 2023, shall come into force, under Section 14 of the Post Office Act, 2023.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Environment, Forest and Climate Change; and Minister of State in the Ministry of External Affairs (Shri Kirtivardhan Singh) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the National Biodiversity Authority, Chennai, for the year 2022-2023.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

The Minister of State in the Ministry of Education; and Minister of State in the Ministry of Development of North Eastern Region (Shri Sukanta Majumdar) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 33 of the Auroville Foundation Act, 1988:-
- (i) The Auroville Foundation (Admission and Termination of Persons in the Register of Residents) Regulations, 2023 published in Notification No. F.No. AF/1-4/2023. in Gazette of India dated 4th January, 2024.
 - (ii) The Auroville Foundation (Framework for Selection of Working Committee) Regulations, 2024 published in Notification No. F.No. AF/1-4/2023. in Gazette of India dated 12th January, 2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Villupuram, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Villupuram, for the year 2022-2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the National Institute of Technology, Durgapur, for the year 2022-2023.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
- (6)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Nagaland, for the year 2022-2023, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Nagaland, for the year 2022-2023.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- (8)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Meghalaya, for the year 2022-2023, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Meghalaya, for the year 2022-2023.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
- (10)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Goa, for the year 2022-2023, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Goa, for the year 2022-2023.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (12)
 - (i) A copy of the Annual Report (Hindi and English versions) of the

- National Institute of Technology, Mizoram, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Mizoram, for the year 2022-2023.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Agartala, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Agartala, for the year 2022-2023.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.
- (16) A copy of the Indian Institute of Management Ahmedabad Regulations, 2024 (Hindi and English versions) published in Notification No. F.No. IIMA/CAO/OFF/2024/011. in Gazette of India dated 18th June, 2024 under Section 35 of the Indian Institute of Management Act, 2017.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2022-2023, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2022-

2023.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2022-2023.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Jammu, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Jammu, for the year 2022-2023.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Sirmaur, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Sirmaur, for the year 2022-2023.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bodh Gaya, for the year 2022-

- 2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bodh Gaya, for the year 2022-2023.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kashipur, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kashipur, for the year 2022-2023.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ahmedabad, for the year 2022-2023.
- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Rohtak, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Rohtak, for the year 2022-2023.
- (32) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (31) above.

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ranchi, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ranchi, for the year 2022-2023.
- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.
- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kozhikode, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kozhikode, for the year 2022-2023.
- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.
- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Nagpur, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Nagpur, for the year 2022-2023.
- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.
- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Sonapat, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Indian Institute of Information Technology, Sonapat, for the year 2022-2023.

- (40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.
- (41) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Bhopal, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Bhopal, for the year 2022-2023.
- (42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.
- (43) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Agartala, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Agartala, for the year 2022-2023.
- (44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.
- (45) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Senapati, Manipur, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Senapati, Manipur, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of

Information Technology, Senapati, Manipur, for the year 2022-2023.

- (46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.
- (47) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Lucknow, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Lucknow, for the year 2022-2023.
- (48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.
- (49) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Ranchi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Ranchi, for the year 2022-2023.
- (50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.
- (51) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Raichur, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Raichur, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Raichur, for the year 2022-2023.

- (52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.
- (53) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2022-2023, alongwith audited accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2022-2023.
- (54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.
- (55) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Kolkata, for the year 2022-2023.
- (56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.
- (57) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2022-2023, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2022-2023.
- (58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.
- (59) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Hindi, Agra, for the year 2022-2023.
- (60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.
- (61) (i) A copy of the Annual Report (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2021-2022.
- (62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

The Minister of State in the Ministry of Jal Shakti (Shri Raj Bhushan Choudhary) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

11.13 A.M.

6. Motions for Elections to Committees

- (i) Shri Kiren Rijju moved the following motion:-

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Accounts of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

The motion was put to vote and adopted.

- (ii) Shri Kiren Rijju moved the following motion:-

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 2025.”

The motion was put to vote and adopted.

(iii) Shri Kiren Rijju moved the following motion:-

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

The motion was put to vote and adopted.

(iv) Shri Kiren Rijju moved the following motion:-

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2025.”

The motion was put to vote and adopted.

(v) Shri Kiren Rijju moved the following motion:-

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

The motion was put to vote and adopted.

7. Motion for Election to Committee on Welfare of Other Backward Classes

Shri Kiren Rijiju moved the following motion:-

- “(1) (a) That a Committee of both the Houses, to be called the Committee on Welfare of Other Backward Classes (OBCs) be constituted, consisting of thirty members, twenty from Lok Sabha and ten from Rajya Sabha, to be elected in accordance with the system of proportional representation by means of the single transferable vote;
- (b) That a Minister shall not be eligible for election as a Member of the Committee and that if a Member after his election to the Committee is appointed a Minister, he shall cease to be a Member thereof from the date of such appointment;
- (c) That the Chairperson of the Committee shall be appointed by the Speaker from amongst the Members of the Committee;
- (2) That the functions of the Committee shall be:-
- (i) To consider the reports submitted by the National Commission for Backward Classes under article 338B of the Constitution and to report to both the Houses as to the measures that should be taken by the Union Government in respect of matters within the purview of the Union Government including the Administrations of the Union Territories;
- (ii) To report to both the Houses on the action taken by the Union Government and the Administrations of the Union Territories on the measures proposed by the Committee;
- (iii) To examine the measures taken by the Union Government to secure due representation of the Other Backward Classes, particularly the Most Backward Classes, in services and posts under its control (including

appointments in the public sector undertakings, statutory and semi-Government Bodies and in the Union Territories)having regard to the provisions of the Constitution;

- (iv) To report to both the Houses on the working of the welfare programmes for the Other Backward Classes in the Union Territories;
 - (v) To consider generally and to report to both the Houses on all matters concerning the welfare of the Other Backward Classes which fall within the purview of Union Government including the Administrations of Union Territories; and
 - (vi) To examine such matters as may be deemed fit by the Committee or are specifically referred to it by the House or the Speaker.
- (3) That the members of the Committee shall hold office for a period of one year from the date of the first meeting of the Committee which shall be reconstituted thereafter for one year at a time according to the procedure described in para (1) above;
- (4) That in order to constitute a sitting of the Committee, the quorum shall be ten;
- (5) That in all other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and
- (6) That this House do recommend to the Rajya Sabha that the Rajya Sabha do join in the Committee and communicate to this House the names of Members elected from amongst the Members of the Rajya Sabha to the Committee as mentioned above”.

The motion was put to vote and adopted.

11.24 A.M.

8. Matters under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

1. Shri Bidyut Baran Mahato regarding reopening of HCL-ICC Moubhandar Smellter Plant.
2. Shri Ganesh Singh regarding rejuvenation of Satna and Tamas Rivers.
3. Smt. Smita Uday Wagh regarding inclusion of Tapi Lower Project in Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).
4. Dr. Nishikant Dubey regarding inclusion of Khetauri, Ghatwar and others as Scheduled Tribes.
5. Smt. Sangeeta Kumari Singh Deo regarding setting up of a new textile mill in Bolangir, Odisha.
6. Smt. Malvika Devi regarding setting up of a Paika Regiment in Indian Army.
7. Shri Vishnu Dayal Ram regarding need to review the Forest Act, 1980.
8. Shri Kanwar Singh Tanwar regarding need to modify the design of under pass being constructed on Ganga Expressway.
9. Dr. Pradeep Kumar Panigrahy regarding issue of distress migration in Odisha.
10. Shri K. Sudhakar regarding establishment of flower board in Chikkaballapur.
11. Shri Raju Bista regarding need to declare floods caused by river Teesta as a National Disaster.
12. Shri K. Sudhakaran regarding handover of the administrative control of Cannanore cantonment to Kannur municipal corporation.

13. Dr. Shashi Tharoor regarding need to take steps to check coastal erosion in Kerala.
14. Shri Ve Vaithilingam regarding need to increase the number of seats for admission in KV School.
15. Shri Sukhdeo Bhagat regarding need to include the 'Sarna Dharma' code in the census column.
16. Shri Radhakrishna regarding establishment of railway division in Kalaburagi, Karnataka.
17. Shri Chhotelal regarding installation of mobile Towers in Robertsganj Parliamentary Constituency.
18. Shri Anand Bhadauria regarding need to provide financial assistance to the families affected by stray animals in Dhaurahra Parliamentary Constituency.
19. Prof. Sougata Ray regarding Suburban Railway System in Kolakata.
20. Smt. Pratima Mondal regarding stoppage of trains at Malta halt station on Sealdah Canning Station.
21. Shri Magunta Sreenivasulu Reddy regarding completion of projects on NH-16 in Ongole Parliamentary Constituency.
22. Dr. Alok Kumar Suman regarding regular services of train number – 05305 and 05306.
23. Shri E. T. Mohammed Basheer regarding need to appoint an independent commission to re-write school text books.
24. Shri Hanuman Beniwal regarding need to review the Agnipath Scheme.
25. Shri Bhartruhari Mahtab regarding construction of Barrages across river Mahanadi.
26. Shri Radhakrishna regarding establishment of railway division in Kalaburagi, Karnataka.

11.26 A.M.

9. Motion of Thanks on the President's Address

Time Allotted: 16 Hrs.
Time Taken: 11 Hrs. 28 Mts.
Balance: 4 Hrs. 32 Mts.

Shri Anurag Singh Thakur moved the following motion:-

"That an Address be presented to the President in the following terms:-

'That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on June 27, 2024'."

Kumari Bansuri Swaraj seconded the motion.

(Lok Sabha adjourned at 1.06 P.M. and re-assembled at 2.10 P.M.)

2.10 P.M.

The Speaker made the following announcement*:-

"Hon'ble Members whose amendments to the Motion of Thanks have been circulated, may, if they desire to move their amendments, send slips at the Table within 15 minutes indicating the serial numbers of the amendments they would like to move. Only those amendments, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

A list showing the serial numbers of amendments treated as moved will be put up on the Notice Board shortly thereafter. In case Members find any discrepancy in the list, they may kindly bring it to the notice of the Officers at the Table immediately."

* Original in Hindi. For details, please see the debates of the day.

One Hundred Sixteen (1-10, 11-20, 37-39, 49-58, 79-88, 98-101, 110-116, 117-118, 121-129, 150-159, 160-162, 165-172, 173-177, 178-180, 187-195, 231-233 and 244-253) Amendments were moved.

2.11 P.M.

The following members took part in the debate:-

1. Shri Rahul Gandhi
2. Smt. Mahua Moitra
3. Shri A. Raja
4. Shri Lavu Sri Krishna Devarayalu
5. Shri Rajiv Ranjan Singh *alias* Lalan Singh
6. Shri Arvind Ganpat Sawant
7. Shri Amol Ramsing Kolhe
8. Shri Dharambir Singh
9. Shri Manish Tewari
10. Dr. Shrikant Eknath Shinde
11. Ms. Shambhavi Choudhary
12. Shri Abhay Kumar Sinha
13. Dr. Gumma Thanuja Rani
14. Shri Sambit Patra
15. Shri Amrinder Singh Raja Warring
16. Shri E.T. Mohammed Basheer
17. Shri Gurmeet Singh Meet Hayer
18. Smt. Joba Majhi
19. Dr. Hemant Vishnu Savara
20. Shri Mian Altaf Ahmad
21. Shri Deepender Singh Hooda
22. Shri S. Venkatesan
23. Shri Ganesh Singh
24. Smt. Pratima Mondal
25. Shri Tenneti Krishna Prasad
26. Prof. Gaikwad Varsha Eknath
27. Shri Konda Vishweshwar Reddy
28. Shri D.M. Kathir Anand
29. Shri Balashowry Vallabhaneni
30. Dr. Rajkumar Sangwan
31. Shri Imran Masood
32. Shri Jagdambika Pal
33. Shri Rajesh Ranjan *alias* Pappu Yadav
34. Shri N.K. Premachandran
35. Shri Hanuman Beniwal

36. Shri Sudama Prasad
37. Dr. Ricky Andrew J. Syngkon
38. Shri Manickam Tagore B.
39. Shri Sudheer Gupta
40. Shri Angomcha Bimol Akoijam

The discussion was not concluded.

11.58 P.M.

(Lok Sabha adjourned till 11.00 A.M. on Tuesday, the 2nd July, 2024.)

UTPAL KUMAR SINGH
Secretary General

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Tuesday, July 2, 2024/Ashadha 11, 1946 (Saka)

No. 7

11.00 A.M.

1. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Ayush; and Minister of State in the Ministry of Health and Family Welfare (Shri Jadhav Parataprao Ganpatrao) on behalf of Minister of Health and Family Welfare; and Minister of Chemicals and Fertilizers (Shri Jagat Praksah Nadda) laid on the Table a copy of the National Commission for Allied and Healthcare Professions 7th (Removal of Difficulties) Order, 2024 (Hindi and English versions) published in Notification No. S.O. 1490(E) in Gazette of India dated 20th March, 2024 under sub-section (2) of Section 69 of the National Commission for Allied and Healthcare Professions Act, 2021.

The Minister of State (Independent Charge) of the Ministry of Ayush; and Minister of State in the Ministry of Health and Family Welfare (Shri Jadhav Parataprao Ganpatrao) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 56 of the National Commission for Indian System of Medicine Act, 2020:-
 - (i) The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Siddha Colleges and Attached Teaching Hospitals) Regulations, 2024 published in Notification No. F.No.

18-12/2021-BUSS (SID-UG-MES) in Gazette of India dated 26th April, 2024.

- (ii) The National Commission for Indian System of Medicine (Minimum essential standards, assessment and rating for undergraduate Ayurveda colleges and attached teaching hospitals) Regulations, 2024 published in Notification No. F.No. BOA/2-C/2024 in Gazette of India dated 2nd May, 2024 together with a corrigendum thereto published in Notification No. F.No. BOA/2-C/2024 dated 28th May, 2024.
- (2) A copy each of the following Notifications (Hindi and English versions) under Section 56 of the National Commission for Homoeopathy Act, 2020:-
- (i) The National Commission For Homoeopathy (Minimum Essential Standards for Homoeopathic Colleges and Attached Hospitals) Regulations, 2024 published in Notification No. F.No. 3-35/2021/NCH/HEB/MES.C. in Gazette of India dated 13th March, 2024.
 - (ii) The National Commission For Homoeopathy (Homoeopathy Post-Graduate Degree Course- Doctor of Medicine in Homoeopathy) Regulations, 2024 published in Notification No. F.No. 3-42/2021/NCH/HEB/PG.Reg. in Gazette of India dated 19th March, 2024.
 - (iii) The National Commission For Homoeopathy (Assessment and Rating of Medical Institutions) Regulations, 2024 published in Notification No. F.No. 10-2/MARBH/NCH/2023-24. in Gazette of India dated 13th March, 2024.
 - (iv) The Establishment of New Homoeopathic Medical Institution (Opening of New or Higher Course of Study or Training and Increase of Intake Capacity by a Medical Institution),

Regulations-2024 published in Notification No. F.No. 3-35/2021/NCH/HEB/MSR.C. in Gazette of India dated 13th March, 2024.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2022-2023.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

The Minister of State in the Ministry of Commerce and Industry; and Minister of State in the Ministry of Electronics and Information Technology (Shri Jitin Prasada) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 87 of the Information Technology Act, 2000:-
 - (i) The Information Technology (Procedure and Safeguards for Interception, Monitoring and Decryption of Information) Amendment Rules, 2024 published in Notification No. G.S.R.133(E) in Gazette of India dated 26th February, 2024.
 - (ii) The Information Technology (Qualification and Experience of Adjudicating Officers and Manner of Holding Enquiry) Amendment Rules, 2023 published in Notification No. G.S.R.808(E) in Gazette of India dated 31st October, 2023.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the National Informatics Centre Services Incorporated, New Delhi, for the

year 2022-2023.

- (ii) Annual Report of the National Informatics Centre Services Incorporated, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

The Minister of State in the Ministry of Social Justice and Empowerment (Shri Ramdas Athawale) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. Ambedkar Foundation, New Delhi, for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. Ambedkar Foundation, New Delhi, for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Statement regarding review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2022-2023.
 - (ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

The Minister of State in the Ministry of Agriculture and Farmers Welfare (Shri Ram Nath Thakur) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2022-2023.
 - (ii) Annual Report of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 2022-2023.
 - (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Home Affairs (Shri Nityanand Rai) laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Raksha University, Gandhinagar, for the year 2023.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Raksha University, Gandhinagar, for the year 2022-2023, together with Audit Report thereon.

The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying; and Minister of State in the Ministry of Panchayati Raj (Prof. S. P. Singh Baghel) laid on the Table:-

A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (1) (i) Review by the Government of the working of the National Cooperative Dairy Federation of India Limited, Anand, for the year 2022-2023.
 - (ii) Annual Report of the National Cooperative Dairy Federation of India Limited, Anand, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

The Minister of State in the Ministry of Micro, Small and Medium Enterprises; and Minister of State in the Ministry of Labour and Employment (Sushri Shobha Karandlaje) laid on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952:-

- (1) The Employees' Pension (Amendment) Scheme, 2024 published in Notification No. G.S.R.325(E) in Gazette of India dated 14th June, 2024.
- (2) The Employees' Pension (Second Amendment) Scheme, 2024 published in Notification No. G.S.R.326(E) in Gazette of India dated 14th June, 2024.
- (3) The Employees' Pension (Third Amendment) Scheme, 2024 published in Notification No. G.S.R.327(E) in Gazette of India dated 14th June, 2024.
- (4) The Employees' Provident Funds (Amendment) Scheme, 2024 published in Notification No. G.S.R.329(E) in Gazette of India dated 14th June, 2024.

- (5) The Employees' Deposit Linked Insurance (Amendment) Scheme, 2024 published in Notification No. G.S.R.330(E) in Gazette of India dated 14th June, 2024.

The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Social Justice and Empowerment (Shri B. L. Verma) laid on the Table:-

- (1) (i) A copy each of the Annual Report (Hindi and English versions) of the National Institute of Social Defence, New Delhi, for the years 2020-2021 and 2021-2022.
- (ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the National Institute of Social Defence, New Delhi, for the years 2020-2021 and 2021-2022.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Information and Broadcasting; and Minister of State in the Ministry of Parliamentary Affairs (Dr. L. Murugan) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-2023.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2022-2023, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2022-2023.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) A copy each of the following Notifications (Hindi and English versions) under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-
 - (i) The Prasar Bharati (Broadcasting Corporation of India) Conditions of Service and Authorities for Disciplinary Proceedings (Amendment) Regulations, 2024 published in Notification No.A-10/178/2012-PPC/PBRB(2). in Gazette of India dated 28th February, 2024.
 - (ii) The Prasar Bharati (Broadcasting Corporation of India) (Senior Administrative and Allied Posts) Recruitment (Amendment) Regulations, 2024 published in Notification No. N-10/12/2013-PPC/PBRB. in Gazette of India dated 7th June, 2024.
 - (iii) The Prasar Bharati (Broadcasting Corporation of India) Deputy Director of Administration Recruitment Rules, 2023 published in Notification No. G.S.R.678(E) in Gazette of India dated 20th September, 2023.
 - (iv) The Prasar Bharati (Broadcasting Corporation of India) Authorities for Disciplinary Proceedings (Amendment) Regulations, 2024 published in Notification No. A-10/178/2012-

PPC/PBRB(1) in Gazette of India dated 28th February, 2024.

(5) A copy each of the following Notifications (Hindi and English versions) issued under Section 8 of the Cinematograph Act, 1952:-

- (i) The Cinematograph (Certification) Rules, 2024 published in Notification No. G.S.R.214(E) in Gazette of India dated 15th March, 2024.
- (ii) The Cinematograph (Adjudication of Penalty) Rules, 2024 published in Notification No. G.S.R.317(E) in Gazette of India dated 7th June, 2024.

The Minister of State in the Ministry of Road Transport and Highways (Shri Ajay Tamta) laid on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Section 5 of the National Highways Act, 1956 and under Section 11 of the National Highways Authority of India Act, 1988:-

- (i) S.O.5452(E) published in Gazette of India dated 22nd December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of Karnataka.
- (ii) S.O.5453(E) published in Gazette of India dated 22nd December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of Karnataka.
- (iii) S.O.5468(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of Jharkhand.
- (iv) S.O.5469(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of West Bengal.
- (v) S.O.5470(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of West Bengal.

- (vi) S.O.5471(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of West Bengal.
- (vii) S.O.170(E) published in Gazette of India dated 15th January, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh and Karnataka.
- (viii) S.O.171(E) published in Gazette of India dated 15th January, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (ix) S.O.172(E) published in Gazette of India dated 15th January, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (x) S.O.254(E) published in Gazette of India dated 18th January, 2024 notifying declaration of new National Highways, mentioned therein, in various states.
- (xi) S.O.304(E) published in Gazette of India dated 19th January, 2024 notifying entrustment of National Highways, mentioned therein, in the NCT of Delhi and States of Uttar Pradesh, Uttarakhand and Haryana.
- (xii) S.O.305(E) published in Gazette of India dated 19th January, 2024 rescinding the notification No. S.O.3032(E) dated 22nd June, 2018.
- (xiii) S.O.306(E) published in Gazette of India dated 19th January, 2024 making certain amendments in Notification No. S.O.1457(E) dated 9th May, 2017.
- (xiv) S.O.430(E) published in Gazette of India dated 2nd February, 2024 notifying declaration of National Highway No. 701A in the UT of Jammu and Kashmir.
- (xv) S.O.686(E) published in Gazette of India dated 13th February,

2024 notifying declaration of new National Highway No. 913 in the State of Arunachal Pradesh.

- (xvi) S.O.692(E) published in Gazette of India dated 14th February, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Assam.
- (xvii) S.O.765(E) published in Gazette of India dated 16th February, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Punjab.
- (xviii) S.O.806(E) published in Gazette of India dated 21st February, 2024 notifying declaration of new National Highway No. 21 in the State of Uttar Pradesh.
- (xix) S.O.807(E) published in Gazette of India dated 21st February, 2024 notifying declaration of new National Highway in the State of Uttar Pradesh.
- (xx) S.O.808(E) published in Gazette of India dated 21st February, 2024 notifying declaration of new National Highway No. 137 in the State of Manipur.
- (xxi) S.O.832(E) published in Gazette of India dated 23rd February, 2024 notifying declaration of new National Highway No. 348BB in the State of Maharashtra.
- (xxii) S.O.833(E) published in Gazette of India dated 23rd February, 2024 notifying declaration of new National Highway No. 348B in the State of Maharashtra.
- (xxiii) S.O.1050(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (xxiv) S.O.1051(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.

- (xxv) S.O.1052(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (xxvi) S.O.1053(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (xxvii) S.O.1054(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (xxviii) S.O.1055(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (xxix) S.O.1056(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (xxx) S.O.1060(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttarakhand.
- (xxxi) S.O.1104(E) published in Gazette of India dated 6th March, 2024 notifying declaration of new National Highway No. 7 in the State of Uttarakhand.
- (xxxii) S.O.1105(E) published in Gazette of India dated 6th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh.
- (xxxiii) S.O.1106(E) published in Gazette of India dated 6th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh.
- (xxxiv) S.O.1107(E) published in Gazette of India dated 6th March, 2024 notifying entrustment of National Highways, mentioned

therein, in the State of Uttar Pradesh.

- (xxxv) S.O.1335(E) published in Gazette of India dated 14th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Bihar.
- (xxxvi) S.O.1336(E) published in Gazette of India dated 14th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Bihar.
- (xxxvii) S.O.1732(E) published in Gazette of India dated 16th April, 2024 notifying re-alignment of new National Highways No. 352A, in the State of Haryana.
- (xxxviii) S.O.1761(E) published in Gazette of India dated 22nd April, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh and Haryana.
- (xxxix) S.O.1762(E) published in Gazette of India dated 22nd April, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh and Haryana.
- (xl) S.O.1984(E) published in Gazette of India dated 14th May, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Jharkhand.
- (xli) S.O.1985(E) published in Gazette of India dated 14th May, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Jharkhand.
- (xlii) S.O.2263(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Chhattisgarh.
- (xliii) S.O.2264(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Chhattisgarh.
- (xliv) S.O.2265(E) published in Gazette of India dated 13th June,

2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.

(xiv) S.O.2266(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (i) to (xiv) of (1) above.

The Minister of State in the Ministry of Rural Development (Shri Kamlesh Paswan) laid on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Rural Infrastructure Development Agency, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Rural Infrastructure Development Agency, New Delhi, for the year 2022-2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

The Minister of State in the Ministry of Food Processing Industries; and Minister of State in the Ministry of Railways (Shri Ravneet Singh) laid on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railways Act, 1989:-

(i) The Indian Railways (Open Lines) General (Amendment) Rules, 2024 published in Notification No. G.S.R.160(E) in Gazette of India dated 7th March, 2024.

(ii) The Railways (Opening for Public Carriage of Passengers) Amendment Rules, 2024 published in Notification No. G.S.R.170(E) in Gazette of India dated 11th March, 2024.

- (iii) The Railway Servants (Discipline and Appeal) Amendment Rules, 2024 published in Notification No. G.S.R.286(E) in Gazette of India dated 22nd May, 2024.
- (2) A copy of the Railway Servants (Conduct of Disciplinary Inquiry through Video Conferencing) Regulations, 2024 (Hindi and English versions) published in Notification No. G.S.R.287(E) in Gazette of India dated 22nd May, 2024 under the Railway Servants (Discipline and Appeal) Rules, 1968.

The Minister of State in the Ministry of Finance (Shri Pankaj Chaudhary) on behalf of The Minister of Finance; and Minister of Corporate Affairs (Smt. Nirmala Sitharaman) laid* on the Table a copy of the Notification No. 17/2024-Central Excise (Hindi and English Versions) dated 1st July, 2024 together with an explanatory memorandum seeking to amend Notification No. 18/2022-Central Excise, dated the 19th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude from Rs.3250/MT to Rs.6000/MT under sub-section (2) of Section 38 of the Central Excise Act, 1944.

11.04 A.M.

2. Addition of New Clause (3) to Direction 1 of the Directions by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

Secretary-General laid on the Table a copy of new Clause (3) (Hindi and English versions) to Direction 1 issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

* At 2.09 P.M.

11.05 A.M.

3. Statements by Ministers

(i) The Minister of State (Independent Charge) of the Ministry of Ayush; and Minister of State in the Ministry of Health and Family Welfare (Shri Jadhav Parataprao Ganpatrao) on behalf of the Minister of Health and Family Welfare; and Minister of Chemicals and Fertilizers (Shri Jagat Praksah Nadda) laid the following statements (Hindi and English versions):-

(1) regarding the status of implementation of the Recommendations/Observations contained in the 143rd & 154th reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 46) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.

(2) regarding the status of implementation of the Recommendations/Observations contained in the 144th & 152nd reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 47) pertaining to the Department of Health Research, Ministry of Health and Family Welfare.

(ii) The Minister of State (Independent Charge) of the Ministry of Ayush; and Minister of State in the Ministry of Health and Family Welfare (Shri Jadhav Parataprao Ganpatrao) laid a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 145th and 153rd reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 4) pertaining to the Ministry of AYUSH.

11.07 A.M.**4. Matters Under Rule 377**

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

1. Shri Dilip Saikia regarding Rail connectivity to Darang District, Assam.
2. Shri Ravindra Shukla Alias Ravi Kishan regarding operation of train (No. 20503/04) via Gorakhpur.
3. Shri Jagdambika Pal regarding need to remove the ban on export of non-Basmati Rice.
4. Shri Sukanta Kumar Panigrahi regarding need to connect Gopalpur with Sambalpur rail line with Phulbani.
5. Shri Vijayakumar Alias Vijay Vasanth regarding operation of new trains and development of Railway infrastructure.
6. Adv. Dean Kuriakose regarding need to grant financial assistance to farmers suffering from crop loss in Idukki.
7. Shri Shafi Parambi regarding completion of a road project in Vadakara Parliamentary Constituency.
8. Shri Ujjwal Raman Singh regarding need for revival of Lohagarh (Shankargarh) refinery in Allahabad Parliamentary Constituency.
9. Dr. Amar Singh regarding operationalisation of Halwara International Airport Project in Ludhiana.
10. Shri Lalji Verma regarding need to construct a metalled diversion road at Shamshuddinpur, Uttar Pradesh.
11. Shri Rajeev Rai regarding need to conduct impartial entrance examination for NEET (UG) and UGC (NET).
12. Shri C.N. Annadurai regarding four lanning of NH-38 from, Vellore to Villupuram via Tiruvannamalai.

13. Dr. Amol Ramsing Kolhe regarding completion of Pune – Nasik Semi High speed Rail Corridor Project.
14. Shri Amra Ram regarding supply of drinking water in Sikar Parliamentary Constituency.
15. Shri Rajkumar Roat regarding Expeditious completion of construction of Dugarpur Medical College.
16. Shri Rajesh Ranjan regarding need to enhance the compensation for land acquired for Purnea Airport.

11.08 A.M.

5. Motion of Thanks on the President's Address – Adopted

Time Taken: 18 Hrs. 48 Mts.

Further discussion on the following motion moved by Shri Anurag Singh Thakur and seconded by Kumari Bansuri Swaraj on 1st July, 2024, continued:-

“That an Address be presented to the President in the following terms:-

‘That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on June 27, 2024.’”

The following members took part in the debate:-

1. Shri Akhilesh Yadav
2. Shri Santosh Pandey
3. Shri Kalyan Banerjee
4. Shri Saumitra Khan
5. Shri Sunil Dattatray Tatkare
6. Shri K.C. Venugopal
7. Shri Dilip Saikia

8. Smt. Harsimrat Kaur Badal
9. Shri Ajay Bhatt
10. *Shri Vinod Lakhamshi Chavda
11. *Shri Alok Kumar Suman
12. *Shri Ummeda Ram Beniwal
13. Smt. Ganiben Nagaji Thakor
14. *Shri Virendra Singh
15. *Shri Naresh Ganpat Mhaske
16. *Shri Dileshwar Kamait
17. *Smt. Manju Sharma
18. *Shri Saptagiri Sankar Ulaka
19. *Dr. Dharamvira Gandhi
20. *Smt. Smita Uday Wagh
21. *Mohammad Jawed
22. *Shri Mitesh Patel (Bakabhai)
23. *Shri Jaswantsinh Sumanbhai Bhabhor
24. *Dr. Lata Wankhede
25. *Adv. Dean Kuriakose
26. *Shri Kaushlendra Kumar
27. *Shri V. K. Sreekandan
28. *Dr. Rabindra Narayan Behera
29. *Smt. Anita Subhadarshini
30. *Dr. Pradeep Kumar Panigrahy
31. *Smt. Sangeeta Kumari Singh Deo
32. *Shri Sukanta Kumar Panigrahi
33. *Shri Harendra Singh Malik
34. *Smt. Anita Nagarsingh Chouhan
35. *Shri Sanatan Pandey

*Written speeches were laid.

36. *Smt. Supriya Sule
37. *Dr. T. Sumathy(Alias) Thamizhachi Thangapandian
38. Shri Lalji Verma
39. Shri P.P. Chaudhary
40. Shri Asaduddin Owaisi
41. Shri Gaurav Gogoi
42. Shri Indra Hang Subba
43. Smt. Lovely Anand
44. Adv. Chandrashekhar
45. Smt. Aparajita Sarangi
46. Shri Anand Bhadauriya
47. Shri K. Subbarayan
48. Shri Thol Thirumaavalavan
49. Shri Byreddy Shabari
50. Shri Awadhesh Prasad
51. Shri Nishikant Dubey
52. *Dr. Prabha Mallikarjun
53. * Shri Hasmukhbhai Patel (H.S. Patel)
54. *Smt. Malvika Devi
55. *Shri Arun Kumar Sagar
56. * Smt. Poonamben Hematbhai Maadam
57. *Shri Vijay Kumar Hansdak
58. * Dr. C.N. Manjunath
59. * Shri Kota Srinivas Poojary
60. * Shri Ramashankar Rajbhar
61. *Shri Ashok Kumar Rawat
62. *Dr. K. Sudhakar

*Written speeches were laid.

63. *Shri K. Navaskani
64. *Shri C.N. Annadurai
65. *Shri Vijaya Kumar (Alias) Vijay Vasanth
66. *Shri Rahul Kaswan
67. *Shri Omprakash Bhupalsinh *alias* Pawan
Rajenimbalkar
68. *Shri Ramshiromani Verma
69. *Shri Parbhubhai Nagarbhai Vasava
70. *Shri Raju Bista
71. *Shri Rajkumar Raut
72. *Shri Shankar Lalwani
73. *Captain Brijesh Chowta
74. *Shri Kuldeep Indora
75. * Shri Tejasvi Surya
76. *Dr. Mallu Ravi
77. *Shri Joyanta Basumatary
78. *Shri K. Radhakrishna
79. Adv. K. Francis George
80. Shri Durai Vaiko
81. Shri Manoj Tiwari
82. * Shri Utkarsh Verma 'Madhur'
83. *Shri Vishnu Dayal Ram
84. *Shri Devendra Singh Bhole
85. Shri Laxmikant Pappu Nishad
86. *Shri Alok Sharma
87. *Shri Khagen Murmu
88. *Shri Brijmohan Agrawal
89. *Shri Bidyut Baran Mahato

90. *Shri Vishal Prakashbapu Patil

91. *Shri Sanjay Uttamrao Deshmukh

Shri Narendra Modi replied to the debate.

All the amendments which were moved were put to vote and negatived.

The motion was adopted.

6. Resolution^{\$} - Adopted

Shri Raj Nath Singh moved that the House condemns the conduct and behavior of the members of opposition parties during the reply of the Prime Minister on the motion of Thanks on the President's Address."

The resolution was put to vote and adopted.

6.30 P.M.

7. Valedictory Reference*

The Speaker made Valedictory Reference on the conclusion of the First Session of the Eighteenth Lok Sabha.

6.35 P.M.

8. National Song

The National Song was played.

6.37 P.M.

(Lok Sabha adjourned sine die at 6.37 P.M.)

UTPAL KUMAR SINGH
Secretary General

*Written speeches were laid.

\$ Original in Hindi. For details, please see the debates of the day.